

# ORISSA HIGH COURT

## FILING REPORT AS ON :13/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/7796/2026	SOURAV PRADHAN VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	//0 () //	
2	D-BLAPL/7797/2026	SUPRIYA DIGAL VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	//0 () //	
3	D-BLAPL/7800/2026	HAPI @ HAPPY SWAIN VS STATE OF ODISHA	BISWAJIT SAHOO VS	FATEGARH /283 /2025 () //	
4	D-BLAPL/7801/2026	AMIT KUMAR VS STATE OF ODISHA	BIKASH KARNA VS	MANAMUNDA /186 /2025 () //	
5	D-BLAPL/7802/2026	SIDDHANTA DIGAL VS STATE OF ODISHA	BIKASH KARNA VS	//0 () //	
6	D-BLAPL/7805/2026	HARIPRIYA MAHAL VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	SORO /901 /2025 () //	
7	D-BLAPL/7809/2026	GAGAN SAMAL @ DIPU VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	SORO /963 /2025 () //	
8	D-BLAPL/7811/2026	BISHNU @ BISHNU SETHY VS STATE OF ODISHA	ARIJEET MISHRA VS	SUKINDA /68 /2025 () //	
9	D-BLAPL/7812/2026	LIDI @ RAKESH SINDHI VS STATE OF ODISHA	SURESH KUMAR JENA VS	JHARSUGUDA /646 /2025 () //	
10	D-BLAPL/7814/2026	ASHMA BEGUM VS STATE OF ODISHA	BISWARANJAN DALAI VS	// () //	AOR20220003722C202600060
11	D-BLAPL/7815/2026	GANGADHAR SINGH VS STATE OF ODISHA	SANJUKTA MUNDA VS	// () //	AOR20220002621C202600010

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12	D-BLAPL/7816/2026	SUKU @ BISWA RANJAN SWAIN VS STATE OF ODISHA	SMRUTI RANJAN DASH VS	// () //	
13	D-BLAPL/7817/2026	AKSHYA @ AKSHAYA SAHU VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	JARAPADA /67 /2026 () //	
14	D-BLAPL/7825/2026	BIRENDRA KUMAR SINGH VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	RENGALI /162 /2025 () //	
15	D-BLAPL/7827/2026	DEBENDRA NAIK @ ARUN NAIK VS STATE OF ODISHA	ARIJEET MISHRA VS	THUAMUL RAMPUR /75 /2025 () //	
16	D-BLAPL/7832/2026	SK. ABDUL SARIF VS STATE OF ODISHA	RAJESH RANJAN DAS VS	CHOUDWAR /20 /2026 () //	
17	D-BLAPL/7836/2026	ROHIT KHAMARI VS STATE OF ODISHA	DURGADATTA MOHAPATRA VS	// () //	
18	D-BLAPL/7845/2026	KESHABA NAGESH VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	SINAPALI /130 /2025 () //	
19	D-BLAPL/7846/2026	RANJIT NAIK @ KANDARA @ KANDRA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	JASHIPUR /382 /2025 () //	
20	D-BLAPL/7849/2026	SUSANTA BEHERA @ ARATA VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	NAYAGARH SADAR /36 /2026 () //	
21	D-BLAPL/7855/2026	RAJENDRA NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MOHANA /252 /2025 () //	
22	D-BLAPL/7859/2026	BHOLA @ SAKTI MALLICK VS STATE OF ODISHA	GYANEDRA MALLICK VS	BARANGA /672 /2025 () //	
23	D-BLAPL/7861/2026	NARASINGH MADHI	HARI KRUSHNA PANIGRAHI	// ()	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/7868/2026	BICHITRA NANDA KUNDU	DEEPAK KU SAHOO	BHADRESWAR /15 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/7877/2026	BIKASH BARLA	KULDEEP MOHANTY	BRAHMANITARANG /67 /2024	AOD20240000012C202600068
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/7880/2026	BISIKESHAN SATPATHY	SWARAJ PATEL	//	AOR20220000246C202600014
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/7882/2026	SUIL PURTY	BHARAT BHUSAN ROUSTRAY	KOIDA /240 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/7894/2026	SAURAJHUNI PURTY	BHARAT BHUSAN ROUSTRAY	KOIDA /240 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/7896/2026	A. MUNA PATRO	BISWA RANJAN DAS	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/7897/2026	SUSHANT KUMAR JENA	AMULYA RATNA PANDA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/7898/2026	PRADIP DORA	BISWA RANJAN DAS	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/7901/2026	PARAMANANDA BARIK	PRAVASH CHANDRA JENA	MAHANGA /21 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/7904/2026	SANSARI OJHA	PRAVASH CHANDRA JENA	NARASINGHPUR /154 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/7905/2026	HRUDANANDA BEHERA	RANJAN KUMAR SAHOO	BARKOTE /374 /2025	AOR20220000012C202600002
		VS	VS	()	

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35	D-BLAPL/7907/2026	STATE OF ODISHA ARJUN SILAPADIA VS	SANGRAM KESHARI ROUT VS	// KORAPUT TOWN /72 /2022 ()	
36	D-BLAPL/7908/2026	STATE OF ODISHA ANIL GARADIA VS	RITURANJAN CHHOTARAY VS	// // ()	AOR20220003344C202600008
37	D-BLAPL/7910/2026	STATE OF ODISHA BANDHANA KAMAR VS	KULDEEP MOHANTY VS	// BISRA /148 /2024 ()	AOD20240000012C202600069
38	D-BLAPL/7913/2026	STATE OF ODISHA BANAMALI BHOI VS	RABINDRA NATH PANDA VS	// NIALI /10 /2022 ()	
39	D-BLAPL/7915/2026	STATE OF ODISHA PRAHALLAD BEHERA @ PAHALA VS	SATYABRATA DASH VS	// JENAPUR /18 /2026 ()	
40	D-BLAPL/7918/2026	STATE OF ODISHA SATYABRAT PADHI @ SATYABRATA PADHI VS	SOUMYA RANJAN DAS VS	// LAHUNIPADA /239 /2025 ()	
41	D-BLAPL/7920/2026	STATE OF ODISHA JAY NARAYAN BASTIA VS	ABHILASH MISHRA VS	// BINIKA /219 /2025 ()	
42	D-BLAPL/7921/2026	STATE OF ODISHA SOURAV @ SOURABHA SINGH SAMANTA VS	PRAJIT KUMAR PRADHAN VS	// ANGUL TOWN /28 /2026 ()	
43	D-BLAPL/7922/2026	STATE OF ODISHA ANIL YADAV VS	SWETA DASH VS	// BAREIPALI /195 /2025 ()	
44	D-BLAPL/7923/2026	STATE OF ODISHA BIKASH KUMAR DAS VS	PRAJIT KUMAR PRADHAN VS	// ANGUL TOWN /28 /2026 ()	
45	D-BLAPL/7924/2026	STATE OF ODISHA RANKA GAJENDRA VS	BEDA PRAKASH PANDA VS	// BAIDYANATHPUR /9 /2026 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/7930/2026	PADAMAN MANDINGA @ PADMAN MANDINGA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	LAXMIPUR /104 /2025 () //	
47	D-BLAPL/7932/2026	JAGA @ SATYABRATA MOHANTY VS STATE OF ODISHA	NITYABRATA BEHURIA VS	KALINGA NAGAR /233 /2025 () //	
48	D-BLAPL/7935/2026	SANDEEP GUPTA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	//0 () //	
49	D-BLAPL/7937/2026	P. GOPI KISHAN RAO VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	Maitri Vihar PS /305 /2025 () //	
50	D-CMAPL/11125/2026	ABANTI KUMAR SAHOO @ ABATI KUMAR SAHU VS UNION OF INDIA	PRADIPTA KISHORE BHUYAN VS	// () //	
51	D-CMAPL/11180/2026	PRADIPTA KUMAR SAHU VS STATE OF ODISHA	SOUMYA MISHRA VS	// () //	
52	D-CMAPL/11312/2026	SASHIRANI MALLIK VS UNION OF INDIA	ADV. VS	// () //	
53	D-CMAPL/11328/2026	PRASANNA KUMAR PATNAIK @ PRASAN KUMAR PATNAIK VS BISHNUPADA SETHI, IAS	JAJATI KESHARI KHUNTIA VS	// () //	
54	D-CMAPL/11332/2026	PHUL KUMARI SARKAR VS UNION OF INDIA	ADV. VS	// () //	
55	D-CMP/11077/2026 CMP/472/2026	NATIONAL ALUMINIUM COMPANY LTD., ANGUL VS UBV INFRASTRUCTURE LTD., CHHATISHGARH	SOMYAJIT MOHANTY VS	// SR CIVIL JUDGE (COMMERCIAL COURT) AT CUTTACK(Cuttack) EP/0000092/2019	
56	D-CMP/11133/2026	BASANTA KUMARI MALIK VS JYOTI PRAKASH JENA	ASHOK KUMAR SAHOO VS	// () //	AOD20240000557C202600028
57	D-CMP/11137/2026	CHITTARANJAN SAHU	SOUGAT DASH	//	AOD20240000012C202600067

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		VS	VS	0	
		SASMITA SAHU		//	
58	D-CMP/11167/2026	JULLY SWAIN	MAMATA MISHRA	//	
		VS	VS	0	
		MINATI MOHANTY		//	
59	D-CMP/11172/2026	SUBASINI DASH	MAHESWAR MOHANTY	//	
		VS	VS	0	
		LAXMIPRIYA DASH		//	
60	D-CMP/11199/2026	PRAFULLA KUMAR SAHU	VIVEKANANDA JENA	//	
		VS	VS	0	
		ANIRUDHA BEHERA		//	
61	D-CMP/11205/2026	AMIYA KUMAR JENA	GOURAV DASH	//	
		VS	VS	0	
		RANJAN KUMAR JENA		//	
62	D-CMP/11282/2026	DILLIP SAMAL@DILIP KUMAR SAMAL	SOUMYA MISHRA	//	
		VS	VS	0	
		ISWAR CHANDRA DIKHIT		//	
63	D-CMP/11285/2026	ARATA MALLIK	PABITRA MOHAN BEHERA	//	
		VS	VS	0	
		SARAT MALLIK		//	
64	D-CMP/11329/2026	SUDHIR CHARAN JENA	NIRANJAN LENKA	//	
		VS	VS	0	
		NANDITA MOHANTY		//	
65	D-CMP/11335/2026	DHADU PRADHAN	HIMANSHU BHUSAN DASH	//	AOD20240000698C202600004
		VS	VS	0	
		NABAGHANA GANGULY		//	
66	D-CONTC/11076/2026	UMAKANTA KAR	ADV.	//	
		VS	VS	0	
		DR.SWATI MISHRA, OAS		//	
67	D-CONTC/11078/2026	MANAGING COMMITTEE OF JAYANTIDEVI BIDYAPATI	SWAYAMPREKSHU JENA	//	
		VS	VS	0	
		DR.N.THIRUMALA NAIK, IAS		//	
68	D-CONTC/11081/2026	BISHAKHA NAIK	ADV.	//	
		VS	VS	0	

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69	D-CONTC/11083/2026	DINESH SARANGI BIJAY KUMAR SETHI VS	ADV. VS	// // ()	
70	D-CONTC/11099/2026	SASMITA MUNDURI,EXECUTIVE ENGINEER CUM SUPERITENDING ENGINEER RURAL WORKS DIV., NAYAGARH SAMBIT KUMAR PADHI VS	AKSHAYA KUMAR DORA VS	// // ()	
71	D-CONTC/11100/2026	ARAVIND AGRAWAL, IAS SURENDRA BHOI VS	ADV. VS	// // ()	
72	D-CONTC/11104/2026	KALPANA DAS, TAHASILDAR, BALIPATNA PUSPANJALI PATTANAIK VS	ADV. VS	// // ()	
73	D-CONTC/11105/2026	DR.N.THIRUMALA NAIK, IAS KHIROD CHANDRA ROUT VS	RAKESH BEHERA VS	// // ()	
74	D-CONTC/11116/2026	USHA PADHEE, PRINCIPAL SECRETARY HOUSING AND URBAN DEVELOPMENT DEPTT. BHUBANESWAR NARAYAN NAYAK VS	ADV. VS	// // ()	
75	D-CONTC/11120/2026	ARINDAM DAKUA, DIRECTOR MUNICIPAL ADMINISTRATION HOUSING AND URBAN DEVELOPMENT DEPT.,ODISHA M/S. LINGARAJ INFRASTRUCTURE PVT LTD. VS	AMRITA MISHRA VS	// // ()	AOD20240000186C202600017
76	D-CONTC/11124/2026	PRINCIPAL SECRETARY REVENUE AND DISASTER MANAGEMENT DEPTT. M/S. SHYAM SHREE RESIDENCY PVT LTD. VS	ABHISHEK DASH VS	// // ()	AOD20240000186C202600016
77	D-CONTC/11126/2026	PRINCIPAL SECRETARY , REVENUE AND DISASTER MANAGEMENT DEPTT. HEMANTA KUMAR SAHU VS	PRADEEP KUMAR MAHAPATRA VS	// // ()	
78	D-CONTC/11129/2026	GIRISH S.N, PRINCIPAL SECRETARY, P.R AND D.W DEPT., BHUBANESWAR GOLAK BIHARI PRADHAN VS	PRADEEP KUMAR MAHAPATRA VS	// // ()	
79	D-CONTC/11147/2026	GIRISH S.N, PRINCIPAL SECRETARY, P.R AND D.W DEPT., BHUBANESWAR KRUSHNA CHARANA PATNAIK VS	ADV. VS	// // ()	
		SACHIDANANDA NAYAK, OAS (S), REG., BERHAMPUR UNIVERSITY		//	

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80	D-CONTC/11151/2026	JUDHISTIR SAHU VS SACHIDANANDA NAYAK, OAS (S), REG., BERHAMPUR UNIVERSITY	ADV. VS	// 0	
81	D-CONTC/11154/2026	DR. SANDHYARANI MUNI VS SACHIDANANDA NAYAK, OAS (S), REG., BERHAMPUR UNIVERSITY	ADV. VS	// 0	
82	D-CONTC/11155/2026	CHOUDHURY SATYABRATA MOHANTY VS SACHIDANANDA NAYAK, OAS (S), REG., BERHAMPUR UNIVERSITY	ADV. VS	// 0	
83	D-CONTC/11161/2026	SADASHIBA MALIK VS HEMANTA SHARMA, IAS	ADV. VS	// 0	
84	D-CONTC/11162/2026	SURYAMANI MISHRA VS ARVIND AGRAWAL, I.A.S	ADV. VS	// 0	
85	D-CONTC/11164/2026	KODANDA PANI BARAL VS ARVIND AGRAWAL, I.A.S	ADV. VS	// 0	
86	D-CONTC/11168/2026	SIMANCHAL SETHI @ SETHY VS SIBASIS BARAL, SUB COLLECTOR, CHATRAPUR	JYOTIRMAYA SAHOO VS	// 0	
87	D-CONTC/11174/2026	LAXMIKANTA SAHOO VS ARVIND AGRAWAL, I.A.S	ADV. VS	// 0	
88	D-CONTC/11177/2026	G.B. OF DAYA VIHAR DEGREE COLLEGE, KANAS VS ARVIND AGRAWAL, I.A.S	ADV. VS	// 0	
89	D-CONTC/11189/2026	DHRUBA CHARAN DHAL VS RATNAKAR SIHALA, ENGINEER-IN-CHIEF, R.W.S.S., ODISHA	NIRANJAN PANDA VS	// 0	
90	D-CONTC/11197/2026	SIDDHARTHA SANKAR PARIDA VS GIRISH S.N, COMMISSIONER-CUM- SECRETARY, PR AND DW DEPTT., BHUBANESWAR	KRUSHNA CHANDRA DASH VS	// 0	
91	D-CONTC/11229/2026	SANATAN PRADHAN	ADV.	//	

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		VS	VS	()	
92	D-CONTC/11243/2026	BHASKAR JYOTI SARMA, ADDITIONAL CHIEF SECRETARY FOREST ENVIRONMENT AND CLIMATE CHANGE DEPT.,KHURDA NILIMA RANI PANDIT	SANDHYARANI PANI	//	AOR20230000010C202600044
		VS	VS	()	
93	D-CONTC/11245/2026	ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT. SAUBHAGYA CHANDRA BISWAL	HIMANSU SEKHAR SAHU	//	AOR20220001473C202600001
		VS	VS	()	
94	D-CONTC/11250/2026	SOLAJIN KHAN, BRANCH MANAGER, BANK OF MAHARASTRA,JAGATSINGHPUR BRANCH SHYAMA SUNDAR DIKHIT	ADV.	//	
		VS	VS	()	
95	D-CONTC/11284/2026	B.PARAMESWARAN, COMM.-CUM-SECRETARY TO GOVT. OF ODISHA SRIKANTA PATRA	ADV.	//	
		VS	VS	()	
96	D-CONTC/11288/2026	B.PARAMESWARAN, COMM.-CUM-SECRETARY TO GOVT. OF ODISHA SRIPATI CHARAN RAUL	SHASHANKA SHEKHAR PATRA	//	
		VS	VS	()	
97	D-CONTC/11314/2026	DR.THIRUMALA NAIK, I.A.S TRILOCHAN GARNAYAK	ADV.	//	
		VS	VS	()	
98	D-CONTC/11320/2026	SUBHA SHARMA,IAS RANJITA NAYAK	SAMIR KUMAR MISHRA	//	
		VS	VS	()	
99	D-CONTC/11331/2026	DEEPAK KHANDAYAT RAI, IIC, MALGODWAN POLICE STATION, CUTTACK SATYABADI GOUDA	ADV.	//	
		VS	VS	()	
100	D-CRLA/7820/2026	ER. SAGAR MOHANTY, ENENGINEER-IN-CHIEF, W.R., ODISHA RAGHUNATH CHANDIBANSA	PRAGYAN PARAMITA MOHANTY	CHANDILI /342 /2025	
		VS	VS	()	
101	D-CRLA/7892/2026	STATE OF ODISHA SUMANTA MAHANANDA	JNYANANANDA PANDA	MUDANPUR RAMPUR /148 /2024	
		VS	VS	()	
102	D-CRLA/7912/2026	STATE OF ODISHA AKASH NAYAK	PRATIK NAYAK	BAIDYANATHPUR /240 /2024	
		VS	VS	()	

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103	D-CRLA/7917/2026	STATE OF ODISHA MOHAN BEHERA VS	DEEPALI MAHAPATRA VS	// GOLANTHARA (BERHAMPUR) /54 /2024 ()	
104	D-CRLA/7919/2026	STATE OF ODISHA CHNDAN KUMAR RANA VS	BHABANI SHANKAR DASPARIDA VS	// SAHADEV KHUNTA /56 /2023 ()	
105	D-CRLA/7926/2026	STATE OF ODISHA DILLIP BAGH VS	SWAGAT KUMAR SAHU VS	// CAPITAL P.S. /454 /2017 ()	AOR20220004593C202600011
106	D-CRLA/7929/2026	STATE OF ODISHA GOVINDA BEHERA VS	SHIBANI SHANKAR PRADHAN VS	// BALASORE VIGILANCE /46 /2012 ()	
107	D-CRLA/7936/2026	STATE OF ODISHA(VIG.) ARJUN PODH VS	ABHAYA KUMAR SHARMA VS	// KUCHINDA /311 /2023 ()	
108	D-CRLMC/7840/2026	STATE OF ODISHA PRAMOD KUMAR MOHANTY VS	SK. ZAFARULLA VS	// / /0 ()	
109	D-CRLMC/7841/2026	DAYANIDHI JENA PRASANTA KUMAR MOHANTY VS	SK. ZAFARULLA VS	// / /0 ()	
110	D-CRLMC/7842/2026	DAYANIDHI JENA ABHISHEK BISWAL @ ABHISEK @ RAJESH VS	RAKESH KUMAR SARANGI VS	// SALIPUR /427 /2025 ()	AOR20220001665C202600029
111	D-CRLMC/7850/2026	STATE OF ODISHA ANIL PRADHAN VS	AMITAV TRIPATHY VS	// JAGDALPUR /28 /2017 ()	
112	D-CRLMC/7853/2026	STATE OF ODISHA SANJUA BEHERA VS	GOKHA BEHERA VS	// CHOUDWAR /521 /2024 ()	
113	D-CRLMC/7856/2026	STATE OF ODISHA UTKAL DEEPIKA ROUT VS	NIRMAL CHANDRA MOHANTY VS	// LALBAG /56 /2025 ()	
		STATE OF ODISHA		//	

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114	D-CRLMC/7857/2026	ABHIMANYU JENA VS STATE OF ODISHA (VIGILANCE)	SUKANTA KUMAR DALAI VS	BHUBANESWAR VIGILANCE /19 /2020 () //	AOD20240000306C202600067
115	D-CRLMC/7858/2026	JAGABANDHU KARNA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /186 /2018 () //	
116	D-CRLMC/7860/2026	GANESH DASH @ GANESH DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR /520 /2022 () //	
117	D-CRLMC/7863/2026	ROHIT KUMAR VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	/ /0 () //	
118	D-CRLMC/7865/2026	TULASIRAM HARIJAN VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	KOSAGUMUDA /92 /2021 () //	
119	D-CRLMC/7876/2026	SUDHANSHU DAS VS STATE OF ODISHA	SOMA PATNAIK VS	CUTTACK VIGILANCE /89 /2016 () //	AOD20260000117C202600009
120	D-CRLMC/7881/2026	SANJAY YADAB VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	NILGIRI /96 /2026 () //	AOR20220003422C202600021
121	D-CRLMC/7893/2026	MADHAB CHANDRA SAHU @ MADHA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	BHATILI /117 /2023 () //	
122	D-CRLMC/7900/2026	ANUP AGRAWAL VS STATE OF ODISHA	HARIHAR PANIGRAHI VS	BELPARA /148 /2025 () //	
123	D-CRLMC/7927/2026	KALPANA PANDA VS DIPAK RANJAN NAYAK	PANCHANAN PANIGRAHI VS	/ / () //	AOD2025000009C202600023
124	D-CRLMC/7928/2026	RABINDRA BARIK VS STATE OF ODISHA	PREETAM MISHRA VS	BAUNISUNI /12 /2026 () //	
125	D-CRLMC/7931/2026	PABANA SWAIN	SUJATA JENA (SR. ADV.)	TIGIRIA /205 /2023	

## ORISSA HIGH COURT

**FILING REPORT AS ON :13/03/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/7934/2026	HARI SHANKAR DAS@HARI SANKAR DAS	RASHMI RANJAN MISHRA	BASTA /290 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/7940/2026	GANGADHAR MOHANTA	SANJAY KUMAR DAS	BALASORE VIGILANCE /54 /2013	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
128	D-CRLMP/7799/2026	SHAILA PRADHAN	SUJIT KUMAR PATTNAIK	NIMAKHANDI /32 /2026	
	CRLMP/365/2026	VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMP/7847/2026	LIPA PATRA	BISWAJIT MOHANTY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMP/7883/2026	BHAGBAT PRASAD MISHRA	MANAS KUMAR CHAND	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMP/7886/2026	PURNIMA BARIK	KODANDA KUMAR BHUYAN	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMP/7887/2026	BHAGBAT PRASAD MISHRA	MANAS KUMAR CHAND	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMP/7906/2026	SANGITA KARUA	DEBASIS SAHOO	//	AOR20220003390C202600007
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMP/7938/2026	AKSHAYA KUMAR BEHERA	AMRITA MOHANTY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMP/7939/2026	JHUNARANI MALIK	JAJATI KESHARI KHUNTIA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLREV/7813/2026	SWAMI SUDARSHAN DEVDAS@JAIMUNBABA	PRADIPTA KISHORE BHUYAN	/ /0	
		VS	VS	()	

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**FILING REPORT AS ON :13/03/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-CRLREV/7835/2026	STATE OF ODISHA PREMANANDA SAHOO VS	PUSPAMITRA MOHAPATRA VS	// SAHID NAGAR P.S. /508 /2015 ()	
138	D-CRLREV/7873/2026	STATE OF ODISHA SK. AJHAR VS	PARTHA SARATHI DAS VS	// GHATAGAON /345 /2025 ()	AOD20240000364C202600082
139	D-FAO/11173/2026	STATE OF ODISHA EMPLOYEES STATE INSURANCE CORPORATION, BBA VS	BANARENDRA PRASAD RAY VS	// // ()	
140	D-FAO/11185/2026	M/S. GANESH CHANDRA SAHA PRAGYAN SAHU VS	SANGRAM JENA VS	// // ()	
141	D-FAO/11188/2026	STATE OF ODISHA KASTURIKA MALLICK VS	SANGRAM JENA VS	// // ()	
142	D-FAO/11192/2026	STATE OF ODISHA MAMATA SAHU VS	SANGRAM JENA VS	// // ()	
143	D-FAO/11289/2026	STATE OF ODISHA M/S. NATIONAL INSURANCE CO. LTD., D.M., ODISHA VS	BIJOYDAS MOHAPATRA VS	// // ()	
144	D-FAO/11295/2026	DAMAYANTI MAHANKUDA SEBATI BEHERA VS	SUKANTA KUMAR MISHRA VS	// // ()	
145	D-FAO/11303/2026	STATE OF ODISHA RAJASHREE DASH VS	SUKANTA KUMAR MISHRA VS	// // ()	
146	D-GUAP/11106/2026	STATE OF ODISHA DAMAYANTI@ROJALIN DAS@PATTANAIAK VS	SATYAJIT MOHAPATRA (2) VS	// // ()	
147	D-MACA/11102/2026	DAITARI PATTANAIAK BIJAY KUMAR BISWAL VS	PRABASH CHANDRA PATTANAIAK VS	// // ()	
		RATNAKAR PRADHAN		//	

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148	D-MACA/11157/2026	M/S. CHOLA MS GEN. INS. CO. LTD., ROURKELA VS CHINAGI MINZ	SOMNATH ROY VS	// 0 //	
149	D-MACA/11218/2026	PRAMOD JENA VS SK. ABRAR ALAM	DEBASISH PATNAIK VS	// 0 //	
150	D-MACA/11228/2026	D.M., ORIENTAL INSURANCE CO.LTD., ANGUL VS RINA BEHERA	GIRIJA PRASAD DUTTA VS	// 0 //	
151	D-MACA/11235/2026	MANAGER, LEGAL, M/S. RELIANCE GEN. INSU. COM. VS ALOK KUMAR JENA	GIRIDUTTA VS	// 0 //	
152	D-MACA/11258/2026	D.M., CHOLAMANDALAM GEN. INSU. COM. LTD., VS CHAMPA CHALAN	BSP.DUTTA VS	// 0 //	
153	D-MACA/11321/2026	CHARULATA MALLIK VS NABAKISHORE MALLIK	LAXMIDHAR MAHAPATRA VS	// 0 //	
154	D-MATA/11150/2026	BISWAJIT MISHRA VS SAUMYA MISHRA	RAJIB LOCHAN PATTNAIK VS	// 0 //	
155	D-MATA/11213/2026	SATYAJIT BEURA VS RAJLAXMI DAS	LALITENDU MISHRA VS	// 0 //	AOR20220001610C202600016
156	D-MATA/11308/2026	SONTIKA SARKAR VS SUBRAT KUMAR CHAKRABARTY	PRAVAT KUMAR MOHANTY VS	// 0 //	
157	D-RPFAM/11141/2026	SWAGATIKA SAHOO VS BHARAT PRUSTY	RAMANI KANTA PATTANAIAK VS	// 0 //	
158	D-RSA/11325/2026	PALAU SAHU VS BENUDHAR SAHU	SUDHEER KUMAR SAHOO VS	// 0 //	
159	D-RSA/11334/2026	SHYAMSUNDAR PRADHAN	ABHILASH MISHRA	//	

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### FILING REPORT AS ON :13/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
160	D-TRP(C)/11086/2026	SECY.-CUM-P.E.O., JOGINDRAPUR GRAM PANCHAYAT, BAUDH KABITA DHAL	ARIJEET MISHRA	//	
		VS	VS	()	
161	D-WA/11108/2026	PRAVASH KUMAR DHAL STATE OF ODISHA	PRABIR KUMAR RAY,A.G.A	//	LOD20240000200C202600092
		VS	VS	()	
162	D-WA/11111/2026	ABHAYA KUMAR DAS STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	//	LOD20240000194C202600096
		VS	VS	()	
163	D-WA/11112/2026	SAILENDRA KUMAR SWAIN STATE OF ODISHA	PRABIR KUMAR RAY,A.G.A	//	LOD20240000172C202600100
		VS	VS	()	
164	D-WA/11114/2026	PRASANNA KUMAR MALL STATE OF ODISHA	PRABIR KUMAR RAY,A.G.A	//	LOD20240000194C202600097
		VS	VS	()	
165	D-WA/11115/2026	SIMANCHALA BISOYI STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	//	LOD20240000172C202600098
		VS	VS	()	
166	D-WA/11118/2026	HEMALATA PATRA PRINCIPAL SECRETARY OF PR AND DW DEPT	GOVT OF ODISHA	//	LOD20240000172C202600099
		VS	VS	()	
167	D-WA/11119/2026	RABINARAYAN PATRA PRINCIPAL SECRETARY OF PANCHAYATI RAJ AND DRINKING WATER DEPT	BALAKRISHNA	//	LOD20240000200C202600093
		VS	VS	()	
168	D-WA/11156/2026	ASHOK KUMAR DAS JAMUNA HIAL	SUKANTA KUMAR DALAI	//	AOD20240000306C202600065
		VS	VS	()	
169	D-WA/11195/2026	STATE OF ODISHA SUSIL KUMAR BARAL	SANGRAM JENA	//	
		VS	VS	()	
170	D-WA/11212/2026	STATE OF ODISHA COMMISSIONER CUM SECRETARY OF SCHOOL AND MASS EDUCATION DEPT	ANASUKE CHENNAI	//	LOD20240000194C202600098
		VS	VS	()	

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171	D-WA/11247/2026	CHANDRAKANTI PATRA COMMISSIONER CUM SECRETARY OF SCHOOL AND VS STATE OF ODISHA	ANASUDHANU DEPT	// // ()	LOD20240000172C202600101
172	D-WA/11315/2026	GIRIDHARI PATRA PRINCIPAL SECRETARY OF HEALTH AND FAMILY VS STATE OF ODISHA	WALDEN DEPT	// // ()	LOD20240000200C202600094
173	D-WA/11319/2026	KABITA GIRI COMMISSIONER CUM SECRETARY OF SCHOOL AND VS STATE OF ODISHA	ANASUDHANU DEPT	// // ()	LOD20240000194C202600099
174	D-WA/11333/2026	SURENDRANATH SAMAL PRASANNA KUMAR BEHERA VS STATE OF ODISHA	DEBABRATA DAS	// // ()	
175	D-WA/11336/2026	GANESWAR BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA	// // ()	
176	D-WA/11337/2026	URMILA BEHERA VS CHIEF GENERAL MANAGER, INDIAN OIL CORPORATION LTD, BBSR	KABIR KUMAR JENA	// // ()	
177	D-WP(C)/11074/2026	RAMESH CHANDRA PANDA VS THE COMMISSIONER, MUNICIPAL CORPORATION, SAMBALPUR		// // ()	LOD20230000260C202400001
178	D-WP(C)/11075/2026	SHOVAN KUMAR RATH VS ODISHA REAL ESTATE REGULATORY AUTHORITY	AFRAAZ SUHAIL	// // ()	AOD20240000544C202600005
179	D-WP(C)/11079/2026 WP(C)/8131/2026	PRADYUMNA KUMAR DAS VS STATE OF ODISHA	PRAVAT KUMAR MUDULI	// // ()	
180	D-WP(C)/11080/2026 WP(C)/8082/2026	ANUBHAV MOHANTY VS STATE OF ODISHA	SUSANTA KUMAR BARAL	// // ()	
181	D-WP(C)/11082/2026	SAI SRUSTHI SCHOOL AND COLLEGE OF NURSING, VS STATE OF ODISHA	BURPUR PRASANNA DAS	// // ()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-WP(C)/11084/2026 WP(C)/8159/2026	SAI SRUSTHI SCHOOL AND COLLEGE OF NURSING, VS STATE OF ODISHA	BURPUR PRASANNA DAS VS STATE OF ODISHA	// 0 //	
183	D-WP(C)/11085/2026	PRADEEP KUMAR BEHERA VS STATE OF ODISHA	ADWITIYA SATPATHY VS STATE OF ODISHA	// 0 //	
184	D-WP(C)/11087/2026	RAJALAXMI SAHOO VS STATE OF ODISHA	NIHAL RATH VS STATE OF ODISHA	// 0 //	
185	D-WP(C)/11088/2026 WP(C)/8110/2026	GAJENDRA KUMAR KHILAR VS ODISHA LIFT IRRIGATION CORPORATION LTD, KHURDA	UMESH CHANDRA MOHANTY VS ODISHA LIFT IRRIGATION CORPORATION LTD, KHURDA	// 0 //	
186	D-WP(C)/11089/2026	SURENDRA KUMAR RATH VS STATE OF ODISHA	JAGANNATH BHUYAN VS STATE OF ODISHA	// 0 //	
187	D-WP(C)/11090/2026	PRADHAN MANTRI SHRI MANINAGESWAR GOVERNMENT VS GOVT OF ODISHA	SURENDR KUSHAKONBARDANPUR, BALASORE VS GOVT OF ODISHA	// 0 //	
188	D-WP(C)/11091/2026	JAGYANSINI SWAIN VS STATE OF ODISHA	NIHAL RATH VS STATE OF ODISHA	// 0 //	
189	D-WP(C)/11092/2026	LALMOHAN PARIDA VS STATE OF ODISHA	SOUMYA JYOTI BISWAL VS STATE OF ODISHA	// 0 //	
190	D-WP(C)/11093/2026 WP(C)/8067/2026	DUSMANTA KUMAR BARIK VS STATE OF ODISHA	ATUL TRIPATHY VS STATE OF ODISHA	// 0 //	
191	D-WP(C)/11094/2026	RANJITA KUMARI PATRO VS STATE GOVT.OF ODISHA, BHUBANESWAR	NIHAL RATH VS STATE GOVT.OF ODISHA, BHUBANESWAR	// 0 //	
192	D-WP(C)/11095/2026	DHIRAJ KUMAR DAS VS UNION OF INDIA	RATIKANTA MOHAPATRA VS UNION OF INDIA	// 0 //	
193	D-WP(C)/11096/2026	PANDABA SAHOO	SANJAY KUMAR SAMANTARAY	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/11097/2026	TANUSHREE NANDY	SUSHANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/11098/2026	JOGENDRA MOHANTY	SIDHARTHA MISHRA	//	
		VS	VS	0	
		THE COLLECTOR, MAYURBHANJ		//	
196	D-WP(C)/11101/2026	PITAMBAR PANDA	SIBA SANKAR SAMANTARAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/11103/2026	TRIPATHY PADHY @ TRIPATI DAS	AROVIND PATTNAIK	//	
		VS	VS	0	
		HINDU PUBLIC, GANJAM		//	
198	D-WP(C)/11107/2026	MUNSI ABDUL SARFARAJ @ MUNCIL ABDUL SARFARAJ	SATYAJIT MOHAPATRA (2)	//	
		VS	VS	0	
		HALIMA KHATUN		//	
199	D-WP(C)/11109/2026	M/S PURNA CHANDRA MOHANTI	KAJAL SAHOO	//	AOR20220001613C202600031
		VS	VS	0	
		CT AND GST OFFICER, KORAPUT CIRCLE		//	
200	D-WP(C)/11110/2026	SIRSHA RANJAN NAYAK	HRUDANANDA MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/11113/2026	ABDUL TAUFIQUE KHAN	AMIT PRASAD BOSE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/11117/2026	DHIRENDRA SENAPATI	LAXMINARAYAN PATEL	//	
		VS	VS	0	
		A.O., JANA SMALL FINANCE BANK, BRANCH OFFICE, LINK ROAD, CUTTACK		//	
203	D-WP(C)/11121/2026	JAGABANDHU JENA	JITENDRA KUMAR MISHRA (2)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/11122/2026	JAGABANDHU DAS	ALOK KUMAR PANDA	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		STATE OF ODISHA		//	
205	D-WP(C)/11123/2026	N.V.JAYAPRAKASH RAO PATNAIK	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
206	D-WP(C)/11127/2026	PABITRA BARAL	HRUDANANDA MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
207	D-WP(C)/11128/2026	M/S. SHYAM FILLING STATEION, CUTTACK	BRAHMANANDA TRIPATHY	//	
		VS	VS	0	
		M/S RELIANCE INDUSTRIES LIMITED, BHUBANESWAR		//	
208	D-WP(C)/11130/2026	SHASANKA SEKHAR PODH	BANSHIDHAR SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
209	D-WP(C)/11131/2026	MINA KUMARI PATRA	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
210	D-WP(C)/11132/2026	BIJAY CHANDRA XALXO	BIKRAM KESHARI SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
211	D-WP(C)/11134/2026	SAROJ KUMAR ACHARYA	AKSHAYA KUMAR JENA	//	
		VS	VS	0	
		COLLECTOR CUM DISTRICT MAGISTRATE, JAJPUR		//	
212	D-WP(C)/11135/2026	AKRURA DAS	KABIRAJ PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
213	D-WP(C)/11136/2026	SANATAN PALEI	KABIRAJ PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
214	D-WP(C)/11138/2026	MANORANJAN SAHU	MANOJ KUMAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
215	D-WP(C)/11139/2026	REETANJALI SAHOO	BIVUDATTA CHALAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-WP(C)/11140/2026	JITU MUDULI VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// 0 //	
217	D-WP(C)/11142/2026	M/S KAMRAN AGRI TRADERS VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	AOD20240000306C202600066
218	D-WP(C)/11143/2026 WP(C)/8136/2026	ANANTA KUMAR JENA VS STATE OF ODISHA	PARSURAM PANDA VS	// 0 //	
219	D-WP(C)/11144/2026	PRANKRISHNA DAS VS CHIEF COMMISSIONER, CGST AND CX AND CUSTOMS, ODISHA, BHUBANESWAR	RAJESH KUMAR TRIPATHY VS	// 0 //	
220	D-WP(C)/11145/2026	CHANDRA BHUSAN SAHU VS STATE OF ODISHA	BHARAT CHANDRA PATRA VS	// 0 //	
221	D-WP(C)/11146/2026	PADMINI SUNANI VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //	
222	D-WP(C)/11148/2026	KUSHA RANA VS STATE OF ODISHA	SRITAM KUMAR NAYAK VS	// 0 //	
223	D-WP(C)/11149/2026	NABHI TANDI @ BIBHI TANDI VS STATE OF ODISHA	SRITAM KUMAR NAYAK VS	// 0 //	
224	D-WP(C)/11152/2026	SHRADHANJALI JENA VS ODISHA GRAMEEN BANK, BHUBANESWAR	BIKRAM SENAPATI VS	// 0 //	
225	D-WP(C)/11153/2026	SUBHASHREE PACKERS PVT.LTD.,CUTTACK VS THE EXECITIVE ENGINEER (ELECT.), TPCODL, CUTTACK	FALGUNI RAJGURU MOHAPATRA VS	// 0 //	
226	D-WP(C)/11158/2026	M/S SIGN GRAPHICS DESIGN AND ENGINEERING VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	AOD20240000306C202600069
227	D-WP(C)/11159/2026	PRAFULLENDU KUMAR SINGH	BHABANI SHANKAR RAYAGURU	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/11160/2026	AMIR AHMAD	BHABANI SHANKAR RAYAGURU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/11163/2026	NIGAMANANDA SWAIN	BHABANI SHANKAR RAYAGURU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/11165/2026	SANYASI PRADHAN	BIGYAN KUMAR SHARMA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/11166/2026	JITENDRA KUMAR SAMANTARAY	AMIYA KUMAR MOHANTY	//	
		VS	VS	0	
		UNION OF INDIA		//	
232	D-WP(C)/11169/2026	SWARUP KUMAR PANDA	AMIYA KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/11170/2026	SACNIA METAALICKS PVT.LTD.,ROURKELA	DEBESH PANDA	//	
		VS	VS	0	
		INCOME TAX OFFICER, WARD-1, ROURKELA		//	
234	D-WP(C)/11171/2026	SIBANANDA RAMAKRUSHNA RAY	SASWATA PATNAIK	//	AOD20240001090C202600010
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/11175/2026	GAGAN BIHARI BEHERA	ANANTA NARAYAN PATTANAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/11176/2026	BASANTA KUMAR SAMAL	ARJUNA CHARANA BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/11178/2026	BALISANKARA GRAM PANCHAYAT, SUNDERGARH SAIBRATA RATH		//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/11179/2026	KALANDI CHARAN PANDA	UPENDRA KUMAR SAMAL	//	
	WP(C)/8158/2026	VS	VS	0	

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<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
239	D-WP(C)/11181/2026	STATE OF ODISHA MAMATA PANDE VS	ANANTA NARAYAN PATTANAYAK VS	// // 0	
240	D-WP(C)/11182/2026	ANANTA NISSAN, ANANTA AUTOMOBILES PVT.LTD, KHURDA RATHIA MUNDA VS	AJAYA KUMAR MOHARANA VS	// // 0	
241	D-WP(C)/11183/2026	STATE OF ODISHA DIPAK KUMAR PANDA VS	BIBHUTI RANJAN SWAIN VS	// // 0	
242	D-WP(C)/11184/2026 WP(C)/8154/2026	THE ZONAL MANAGER, INDIAN BANK, CUTTACK DTL LALBABA RAIL ENGG LLP., MAHARASHTRA VS	ABHISEK AGARWAL VS	// // 0	
243	D-WP(C)/11186/2026	UNION OF INDIA JANMEJAYA BHOI VS	BIVUDATTA CHALAN VS	// // 0	
244	D-WP(C)/11187/2026	STATE OF ODISHA SAMEER KUMAR KAR VS	JAGANNATH BHUYAN VS	// // 0	
245	D-WP(C)/11190/2026	STATE OF ODISHA SANJEEB KUMAR SAHU VS	SOUGAT DASH VS	// // 0	
246	D-WP(C)/11191/2026	STATE OF ODISHA SUKANTA KUMAR KAR VS	AJAYA KUMAR TRIPATHY VS	// // 0	
247	D-WP(C)/11193/2026	STATE OF ODISHA KALI CHARAN CHAKRAVARTY VS	RAMANI RANJAN MOHANTY VS	// // 0	
248	D-WP(C)/11194/2026	STATE OF ODISHA BINAYAK SATPATHY VS	BHASKAR CHANDRA PANDA VS	// // 0	
249	D-WP(C)/11196/2026	STATE OF ODISHA JYOTIRANJAN NANDA VS	AJAYA KUMAR TRIPATHY VS	// // 0	
		STATE OF ODISHA		//	

**ORISSA HIGH COURT****FILING REPORT AS ON :13/03/2026**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
250	D-WP(C)/11198/2026	JYOTIRMAYEE BEHERA VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	// 0 //	
251	D-WP(C)/11200/2026	BIJAY LAXMI ROUT VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	// 0 //	
252	D-WP(C)/11201/2026	THE PRINCIPAL, CHRIST COLLEGE, CUTTACK VS STATE OF ODISHA	PRABIN DAS VS	// 0 //	
253	D-WP(C)/11202/2026	RAJENDRA PRASAD PATRA VS STATE OF ODISHA	JYOTSNA RANI TRIPATHY VS	// 0 //	
254	D-WP(C)/11203/2026	NAMITA NAIK VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// 0 //	
255	D-WP(C)/11204/2026	PRADIP KUMAR MOHANTY VS STATE OF ODISHA	BADRINARAYAN PANDA VS	// 0 //	
256	D-WP(C)/11206/2026	JAGANNATH SWAIN MOHAPATRA VS DEPUTY DIRECTOR, CONSOLIDATION, PURI	GOURI MOHAN RATH VS	// 0 //	
257	D-WP(C)/11207/2026	BINAY MINZ VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	// 0 //	
258	D-WP(C)/11208/2026	AMIT PARIDA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //	
259	D-WP(C)/11209/2026	POOJA BHATTI VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	// 0 //	
260	D-WP(C)/11210/2026	AJAJYA KUMAR PARIDA VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	// 0 //	
261	D-WP(C)/11211/2026	M/S BHARAT FITNESS DEN, BHUBANESWAR	ARCHANA BEHERA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		COMMISSIONER OF CT AND GST, CUTTACK		//	
262	D-WP(C)/11214/2026	ABDUL HADI	AJAYA KUMAR PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/11215/2026	DURYODHAN SAHOO	TUSAR KUMAR MISHRA	//	
		VS	VS	0	
		GOVT OF INDIA		//	
264	D-WP(C)/11216/2026	JYOTIPRAKASH NAIK	AJAYA KUMAR PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/11217/2026	RAKESH KUMAR NANDA	AJAYA KUMAR PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/11219/2026	SISIR KUMAR PANDAB	TUSAR KUMAR MISHRA	//	
		VS	VS	0	
		GOVT OF INDIA		//	
267	D-WP(C)/11220/2026	MITALAXMI HEMBRAM	AJAYA KUMAR PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/11221/2026	SASMITA PRADHAN	AJAYA KUMAR PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/11222/2026	PRATYUSHA PRIYADARSHINI	AJAYA KUMAR PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/11223/2026	SUDHANWA DASH	SOURAV SUMAN BHUYAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/11224/2026	DEEPATIMAYEE SOY	AJAYA KUMAR PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/11225/2026	BIDYADHAR SWAIN	PRABODHA CHANDRA NAYAK	//	AOR20220001657C202600032
		VS	VS	0	

## ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/11226/2026	STATE OF ODISHA KANHA PRADHAN VS	AJAYA KUMAR PRADHAN VS	// // ()	
274	D-WP(C)/11227/2026	STATE OF ODISHA ANANTA SAGAR SETHI VS	PRABODHA CHANDRA NAYAK VS	// // ()	AOR20220001657C202600031
275	D-WP(C)/11230/2026	STATE OF ODISHA PRASANJIT SAMADDAR VS	AJAYA KUMAR PRADHAN VS	// // ()	
276	D-WP(C)/11231/2026	STATE OF ODISHA PRATIMA MAITY VS	ANKITA MUKHERJI VS	// // ()	
277	D-WP(C)/11232/2026	STATE OF ODISHA RASMIRANJAN DAS VS	AJAYA KUMAR PRADHAN VS	// // ()	
278	D-WP(C)/11233/2026	STATE OF ODISHA SUBRATA MISHRA VS	AKSHAYA KUMAR JENA VS	// // ()	
279	D-WP(C)/11234/2026	COLLECTOR CUM DIST. MAGISTRATE, JAJPUR ALIVA SETHY VS	AJAYA KUMAR PRADHAN VS	// // ()	
280	D-WP(C)/11236/2026	STATE OF ODISHA BIJAY KUMAR MAITY VS	ANKITA MUKHERJI VS	// // ()	
281	D-WP(C)/11237/2026	STATE OF ODISHA AMRIT KUMAR MUNDA VS	AJAYA KUMAR PRADHAN VS	// // ()	
282	D-WP(C)/11238/2026	STATE OF ODISHA SANJAY KUMAR NAYAK VS	AJAYA KUMAR PRADHAN VS	// // ()	
283	D-WP(C)/11239/2026	STATE OF ODISHA PARAMANANDA MISHRA VS	AKSHAYA KUMAR JENA VS	// // ()	
		COLLECTOR CUM DIST. MAGISTRATE, JAJPUR		//	

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284	D-WP(C)/11240/2026	AMULYA PRADHAN VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //	AOR20220001736C202600039
285	D-WP(C)/11241/2026	MANJURANI PATEL VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	// 0 //	
286	D-WP(C)/11242/2026	SANTOS KUMAR PARIDA VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	// 0 //	
287	D-WP(C)/11244/2026	MIHIR KUMAR RAY VS STATE OF ODISHA	PRAKASH KUMAR ROUT VS	// 0 //	
288	D-WP(C)/11246/2026	TEJARAJ PATRA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	// 0 //	
289	D-WP(C)/11248/2026	SUBHARANJAN KHATUA VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	// 0 //	
290	D-WP(C)/11249/2026	SURESH KUMAR DASH VS STATE OF ODISHA	PRAKASH KUMAR ROUT VS	// 0 //	
291	D-WP(C)/11251/2026	SMITARANI PATRA VS STATE OF ODISHA	PRAKASH KUMAR ROUT VS	// 0 //	
292	D-WP(C)/11252/2026	M/S. TRISHAKTI TRADERS, JAGATSINGHPUR VS MALAYA KUMAR SWAIN	NALINI KANTA DASH VS	// 0 //	
293	D-WP(C)/11253/2026	RUDRA NARAYAN SAHOO VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	// 0 //	
294	D-WP(C)/11254/2026	BIDYUTANANDA BASTIA VS STATE OF ODISHA	PRAKASH KUMAR ROUT VS	// 0 //	
295	D-WP(C)/11255/2026	BIBHU BHUSAN PANDA	PRABODHA CHANDRA NAYAK	//	AOR20220001657C202600030

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/11256/2026	DURYODHAN SAMAL	SURENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/11257/2026	PRIYADASHINEE BEHERA	AJAYA KUMAR PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/11259/2026	SANGEETA GIRI	SHASHANKA SHEKHAR PATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/11260/2026	BISWARUP DIXIT	SUBHASREE MOHANTY	//	
		VS	VS	0	
		INDIAN BANK, CHENNAI		//	
300	D-WP(C)/11261/2026	PRITAM DASH	AJAYA KUMAR PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/11262/2026	ANSHUMAN MAHANTA	AJAYA KUMAR PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/11263/2026	MRUTYUNJAY SAMANTARAY	TUKUNA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/11264/2026	ARUN KUMAR MOHANTY	NIRANJAN LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/11265/2026	AVIJIT SAHA	AJAYA KUMAR PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/11266/2026	KUNTALA CHHANDA	ANUBHAB MAHAKUD	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/11267/2026	AJAY KUMAR MOHANTY	NIRANJAN LENKA	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/11268/2026	STATE OF ODISHA GURUBARIA CHHANDA VS	ANUBHAB MAHAKUD VS	// // ()	
308	D-WP(C)/11269/2026	STATE OF ODISHA ABINASH BEHERA VS	AJAYA KUMAR PRADHAN VS	// // ()	
309	D-WP(C)/11270/2026	STATE OF ODISHA DINESH KUMAR PANDA VS	CHITRASEN PARIDA VS	// // ()	AOD20240000796C202600010
310	D-WP(C)/11271/2026	STATE TAX OFFICER, BHUBANESWAR-II CIRCLE, ODISHA HIMANSU SHEKHAR DAS VS	NARESH CHANDRA JENA VS	// // ()	
311	D-WP(C)/11272/2026	STATE OF ODISHA SUDEEPA MANIK VS	AJAYA KUMAR PRADHAN VS	// // ()	
312	D-WP(C)/11273/2026	STATE OF ODISHA MINAKETAN BEHERA VS	PRAKASH CHANDRA MISHRA VS	// // ()	
313	D-WP(C)/11274/2026	COMNR-CUM-SECY TO GOVT. OF ODISHA, DEPT. OF FOOD SUPPLIES AND CONSUMER WELFARE, BHUBANESWAR LIPINA SWAIN VS	AJAYA KUMAR PRADHAN VS	// // ()	
314	D-WP(C)/11275/2026	STATE OF ODISHA BIRANCHI ROUT VS	RABINDRA NATH PRUSTY VS	// // ()	
315	D-WP(C)/11276/2026	UNION OF INDIA LIPSARANI CHAHATARAY VS	AJAYA KUMAR PRADHAN VS	// // ()	
316	D-WP(C)/11277/2026	STATE OF ODISHA ANURADHA MALIK VS	SURENDRA PRASAD BARIK VS	// // ()	
317	D-WP(C)/11278/2026	COMNR-CUM-SECY, REVENUE AND DISASTER MANAGEMENT DEPT., BHUBANESWAR SRADHANJALI SAHU VS	AJAYA KUMAR PRADHAN VS	// // ()	
		STATE OF ODISHA		//	

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### FILING REPORT AS ON :13/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/11279/2026	DEEPANJALI ROUT VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	// 0 //	
319	D-WP(C)/11280/2026	M/S AWL AGRI BUSINESS, JAGATSINGHPUR VS STATE OF ODISHA	CHITTA RANAJAN DAS VS	// 0 //	
320	D-WP(C)/11281/2026	SANTOSH KUMAR SAHU VS THE STATE OF ODISHA	KRUSHNA CHANDRA RATH VS	// 0 //	
321	D-WP(C)/11283/2026	ADITYA BEHERA VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	// 0 //	
322	D-WP(C)/11286/2026	P.AKSHARANI VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	// 0 //	
323	D-WP(C)/11287/2026	LALITENDU BIDYADHAR MOHAPATRA VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //	
324	D-WP(C)/11290/2026	RITOBROTO CHANDA VS XIM UNIVERSITY, BHUBANESWAR	ABINASH ACHARYA VS	// 0 //	
325	D-WP(C)/11291/2026	M/S. SHRUTI INDIA ENTERPRISES, JHARSUGUDA VS THE CHIEF COMNR, GST, CENTRAL EXCISE AND CUSTOMS, BHUBANESWAR ZONE	PRASANTA KUMAR NANDA VS	// 0 //	
326	D-WP(C)/11292/2026	M/S UMAKANTA DAS VS ASSISTANT COMMISSIONER, CENTRAL GST AND CENTRAL EXCISE	KAJAL SAHOO VS	// 0 //	AOR20220001613C202600032
327	D-WP(C)/11293/2026	SIBARAM PATRA VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD, KHURDA	SUDARSAN BEHERA VS	// 0 //	
328	D-WP(C)/11294/2026	DIBAKAR MALIK VS SUB-REGISTRAR, ALI, KENDRAPRA	SUDHIR KUMAR MALLICK VS	// 0 //	
329	D-WP(C)/11296/2026	ABHIMANYU BARIK	LAXMIKANTA MOHANTY	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
330	D-WP(C)/11297/2026	SANJAY BALIARSINGH	BIBHUTI BHUSAN PATTNAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-WP(C)/11298/2026	PUSPANJALI NAYAK	SHIBANI SHANKAR PRADHAN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-WP(C)/11299/2026	LAXMIKANTA RANA	SUBHADUTTA ROUSTRAY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-WP(C)/11300/2026	SIDHARTHA SANKAR BAG	SOUGAT DASH	//	AOD20240000012C202600070
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-WP(C)/11301/2026	BHASKAR PRASAD MOHANTY	ARUNA KUMAR NAYAK	//	AOR20220001266C202600008
		VS	VS	()	
		ODISHA STATE BAR COUNCIL		//	
335	D-WP(C)/11302/2026	M/S. DEESHA ENTERPRISE, KEONJHAR	DILLIP KUMAR SAHOO	//	
		VS	VS	()	
		THE PRINCIPAL COMMISSIONER OF CENTRAL GST NAD CENTRAL EXCISE BHUBANESWAR/ZONE, KHURDA		//	
336	D-WP(C)/11304/2026	RAMESH CHANDRA NAYAK	MAHENDRA KUMAR SAHOO	//	
		VS	VS	()	
		STATE OF ORISSA		//	
337	D-WP(C)/11305/2026	TRILOCHAN MAHANTA	SUBHADUTTA ROUSTRAY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-WP(C)/11306/2026	VIVEK SINGH	SWAPNA KUMAR OJHA	//	
		VS	VS	()	
		MAHANADI COALFIELDS LTD, SAMBALPUR		//	
339	D-WP(C)/11307/2026	PRITAM KUMAR BISOYI	SUBHADUTTA ROUSTRAY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-WP(C)/11309/2026	SARADA PRASAD BEJ	NIRANJAN MAHARANA	//	
		VS	VS	()	

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**FILING REPORT AS ON :13/03/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-WP(C)/11310/2026	STATE OF ORISSA TIKESWAR MEHER VS	SUBHADUTTA ROUSTRAY VS	// // 0	
342	D-WP(C)/11311/2026	STATE OF ODISHA SEBA RANJAN MALIK VS	SAMIR KUMAR MISHRA VS	// // 0	
343	D-WP(C)/11313/2026	STATE OF ODISHA SUBRATA KUMAR SAHOO VS	AMARTYA MISHRA VS	// // 0	
344	D-WP(C)/11316/2026	STATE OF ODISHA BISHNU CHARAN MOHAPATRA VS	PRADEEP KUMAR ROUT VS	// // 0	
345	D-WP(C)/11317/2026	CHIEF EXECUTIVE OFFICER, KENDRA URBAN CO-OPERATIVE BANK LTD., KENDRAPARA M/S LA FUEL KSK, KEONJHAR VS	JAYDEEP PAL VS	// // 0	
346	D-WP(C)/11318/2026	STATE OF ODISHA AYUSHI PRIYADARSHINI VS	NITYANANDA BEHURIA VS	// // 0	
347	D-WP(C)/11322/2026	STATE OF ODISHA KADAMBINI PARIJA VS	SUDARSAN BEHERA VS	// // 0	
348	D-WP(C)/11323/2026	EXECUTIVE ENGINEER(ELECTRICAL), TPCODL, KENDRAPARA STRITIK PRADHAN VS	RAJIV KUMAR MAHANTA VS	// // 0	AOR20220001662C202600020
349	D-WP(C)/11324/2026	STATE OF ODISHA BHOJARAJ DAS VS	JYOTI RANJAN BISWAL VS	// // 0	
350	D-WP(C)/11326/2026	STATE OF ODISHA SATYABADI GOUDA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
351	D-WP(C)/11327/2026	STATE OF ODISHA TAPASWINI BEHERA VS	JAGANNATH BHUYAN VS	// // 0	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-WP(C)/11330/2026	DEBASIS MOHAPATRA VS CHIEF EXECUTIVE OFFICER, KENDRAPARA URBAN COOPERATIVE BANK LTD.	PRADEEP KUMAR ROUT VS	// ()	
353	D-WPCRL/7864/2026	ASANTI NAYAK VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	// () //	/ / 0
354	D-WPCRL/7890/2026	SHYAMA@SHYAM BANA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// () //	/ / 0
355	D-ABLAPL/7798/2026	RANJAN SWAIN VS STATE OF ODISHA	SANTOSH KUMAR DASH VS	// () //	AMBADOLA /25 /2026
356	D-ABLAPL/7803/2026	JASPREET SINGH VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	// () //	BARBIL /56 /2026
357	D-ABLAPL/7804/2026	DHANESWAR BHUYAN VS STATE OF ODISHA	TRILOCHAN NANDA VS	// () //	GARBANDHA /14 /2026
358	D-ABLAPL/7806/2026	BIRAJ @ BIRAJA SINGH DALPATY VS STATE OF ODISHA	ASIT KUMAR JENA VS	// () //	KHARIAR /253 /2023
359	D-ABLAPL/7807/2026	RANJAN KUMAR GHADEI VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// () //	BALIAPAL /78 /2026
360	D-ABLAPL/7808/2026	SURYANARAYAN MALIK @ MALLIK VS STATE OF ODISHA	ARIJEET MISHRA VS	// () //	RAJNAGAR /129 /2025
361	D-ABLAPL/7810/2026	NITYAGOPAL SAHOO VS STATE OF ODISHA	DEVASHIS PANDA VS	// () //	JALESWAR /446 /2025
362	D-ABLAPL/7818/2026	BISWAJIT PALLAI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// () //	MANCHESWAR P.S. /545 /2025
363	D-ABLAPL/7819/2026	RANJAN MALIK	BISHWARANJAN SAHU	//	BADACHANA /80 /2026

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
364	D-ABLAPL/7821/2026	STATE OF ODISHA CHINMAYEE NAYAK	PRASANTA KUMAR NANDA	// MANCHESWAR P.S. /544 /2025	
		VS	VS	()	
365	D-ABLAPL/7822/2026	STATE OF ODISHA MINA @ MENAKA MALLIK	ASISH KUMAR RAY	// BARI RAMACHANDRA /62 /2026	AOD20230000467C202600013
		VS	VS	()	
366	D-ABLAPL/7823/2026	STATE OF ODISHA SAMBHU @ SAMBHUNATH MALLIK	ASISH KUMAR RAY	// BARI RAMACHANDRA /66 /2026	AOD20230000467C202600016
		VS	VS	()	
367	D-ABLAPL/7824/2026	STATE OF ODISHA JAGABANDHU BARIK	SARADA PRASAD DASH	// SIMULIA /86 /2026	
		VS	VS	()	
368	D-ABLAPL/7826/2026	STATE OF ODISHA BIRENDRA BEHERA	SUSHANTA KUMAR JOSHI	// LARAMBA /20 /2026	
		VS	VS	()	
369	D-ABLAPL/7828/2026	STATE OF ODISHA KAHNA HARIJAN @ KANHA	SATYA NARAYAN MISHRA 4	// BODEN /28 /2026	AOR20220001615C202600042
		VS	VS	()	
370	D-ABLAPL/7829/2026	STATE OF ODISHA TUKUNA @ SUSHANTA MALIK	ASHOK KUMAR SAHOO	// MAHAKALPARA /67 /2026	AOD20240000557C202600027
		VS	VS	()	
371	D-ABLAPL/7830/2026	STATE OF ODISHA SAROJ JANI	RABINDRA KUMAR PATTANAİK	// KHAJURIPADA /23 /2025	AOD20240000968C202600005
		VS	VS	()	
372	D-ABLAPL/7831/2026	STATE OF ODISHA JHATUA MALLIK	ASISH KUMAR RAY	// BARI RAMCHANDRAPUR /60 /2026	AOD20230000467C202600014
		VS	VS	()	
373	D-ABLAPL/7833/2026	STATE OF ODISHA DURGABATI BEHERA	MANORANJAN MUDULI	// KULIANA /36 /2026	AOD20240000388C202600010
		VS	VS	()	
374	D-ABLAPL/7834/2026	STATE OF ODISHA MANOJ KUMAR SWAIN @ MANOJ SWAIN	SUJIT SATAPATHY	// RAGHUNATHPUR /61 /2026	
		VS	VS	()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :13/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-ABLAPL/7837/2026	STATE OF ODISHA PINKI NAYAK VS	SK. ZAFARULLA VS	// NARASINGHPUR /156 /2023 ()	
376	D-ABLAPL/7838/2026	STATE OF ODISHA PANCHANAN BISWAL VS	RAKESH BEHERA VS	// HANDAPA /55 /2026 ()	
377	D-ABLAPL/7839/2026	STATE OF ODISHA PRADEEP KUMAR SAHOO VS	SK. ZAFARULLA VS	// EOW,BHUBANESWAR /4 /2025 ()	
378	D-ABLAPL/7843/2026	STATE OF ODISHA AKSHYA KUMAR ROUL VS	AJAYA KUMAR PRADHAN VS	// JAGATSINGPUR /205 /2026 ()	
379	D-ABLAPL/7844/2026	STATE OF ODISHA PRAMILA DAS VS	MANOJ KUMAR PANI VS	// PIRAHAT P.S /55 /2026 ()	
380	D-ABLAPL/7848/2026	STATE OF ODISHA BIJAY KUMAR SAHOO VS	MANOJ KUMAR PANDA VS	// INDUSTRIAL ESTATE PS /43 /2026 ()	
381	D-ABLAPL/7851/2026	STATE OF ODISHA SONALI SAMAL @ BEBINA @ CHINMAYEE SENAPATI VS	TALIRANI BEHURAY VS	// AUL /487 /2024 ()	
382	D-ABLAPL/7852/2026	STATE OF ODISHA DHIRAJ RAJ DEB VS	NIRMAL CHANDRA MOHANTY VS	// LINGARAJ P.S. /380 /2025 ()	
383	D-ABLAPL/7854/2026	STATE OF ODISHA SHANKAR BEHERA VS	JAYANTA KUMAR MAJHI VS	// BALIAPAL /114 /2026 ()	
384	D-ABLAPL/7862/2026	STATE OF ODISHA KAILASH CHANDRA JAGADALA @ KAILASH JAGADALA VS	ANUGALA KISHORE PANDA VS	// GOCHHPADA /106 /2023 ()	
385	D-ABLAPL/7866/2026	STATE OF ODISHA PRASAD KUMAR JENA VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	// NIALI /152 /2026 () //	

## ORISSA HIGH COURT

### FILING REPORT AS ON :13/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/7867/2026	BIJAYALAXMI ROUT VS STATE OF ODISHA	PRADIP KUMAR MALLICK VS	ASTARANGA /29 /2021 () //	
387	D-ABLAPL/7869/2026	MANAS RANJAN NAIK VS STATE OF ODISHA	JNYANANANDA PANDA VS	KESINGA /511 /2025 () //	
388	D-ABLAPL/7870/2026	CHINMAY KUMAR MAHAPATRA @ CHINMAYA MAHAPATRA VS STATE OF ODISHA	MAHAPATRA/TRIPATHY VS	NAYAGARH /39 /2026 () //	
389	D-ABLAPL/7871/2026	SANDEEP KUMAR PATTNAIK VS STATE OF ODISHA	DEVASHIS PANDA VS	AINTHAPALI /73 /2026 () //	
390	D-ABLAPL/7872/2026	CHANDAN KUMAR SAMAL VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	JHIRPANI P.S. /26 /2026 () //	
391	D-ABLAPL/7874/2026	KUNA SAHU VS STATE OF ODISHA	ASHOK DAS VS	SONEPUR /56 /2026 () //	
392	D-ABLAPL/7875/2026	KISHAN SETH VS STATE OF ODISHA	SATYA RANJAN MULIA VS	AMBABHONA /227 /2025 () //	
393	D-ABLAPL/7878/2026	RUDRA SING @ RUDRA PRATAP SING VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /108 /2026 () //	
394	D-ABLAPL/7879/2026	DIPUNA DHAL @ SANKARA VS STATE OF ODISHA	DIPTIREKHA NANDA VS	BANKI /168 /2025 () //	
395	D-ABLAPL/7884/2026	PRADIP KUMAR MOHANTY VS STATE OF ODISHA	BADRINARAYAN PANDA VS	/ /0 () //	
396	D-ABLAPL/7885/2026	CHANDRAKANTA DAS @ CHANDAN VS STATE OF ODISHA	KUMAR KASHYAP VS	KHANTAPADA /38 /2026 () //	AOR20230000401C202600003
397	D-ABLAPL/7888/2026	SAROJ KUMAR PRADHAN	PRASANT KUMAR BARIK	BHADRAK RURAL /195 /2026	

## ORISSA HIGH COURT

**FILING REPORT AS ON :13/03/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/7889/2026	GITA RANI MOHANTY	BADRINARAYAN PANDA	//0	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
399	D-ABLAPL/7891/2026	SUSRI SUSMITA SWAIN @ SUSMITA SWAIN	GYANA RANJAN MAHAPATRA	BERHAMPUR TOWN /55 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/7895/2026	SUSRI SUSMITA SWAIN @ SUSMITA SWAIN	GYANA RANJAN MAHAPATRA	BERHAMPUR TOWN /44 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/7899/2026	RANJIT KUMAR HANTAL @ RANJIT HANTAL	SANGRAM KESHARI ROUT	MACHHKUND /81 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/7902/2026	GYANA RANJAN MOHANTY	BRUNDABAN ROUT	BHARATPUR PS /140 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/7903/2026	SOMYA RANJAN SAMAL	SURYA NARAYAN MISHRA	BADAGODA P.S. /148 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/7909/2026	KANHA JENA	LAMBODOR ACHARI	BELLAGUNTHA /87 /2026	AOR20220001311C202600024
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/7911/2026	GANESH BEHERA	ACHYUTANANDA PATTANAIK	CHANDAPUR /45 /2026	AOD20240000586C202600066
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/7914/2026	PAIKRAE @ PAIKARAY NAIK	PANCHANAN PANIGRAHI	THUAMUL RAMPUR /16 /2026	AOD2025000009C202600022
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/7916/2026	SAJIT KHAN @ SAJID	JITENDRA SAMANTARAY	CHANDAKA P.S. /582 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/7925/2026	BANTU KALIA	ANSHUMAN PANDA	KANTAMAL /135 /2019	
		VS	VS	()	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :13/03/2026**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
409	D-ABLAPL/7933/2026	STATE OF ODISHA MIRA PATRA VS STATE OF ODISHA	DEBASNAN DAS VS	// TANGI/62/2024 () //	

# ORISSA HIGH COURT

MISC CASES FILED on :13/03/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-OJC/6563/2000 OJC/6563/2000	DUTIA RANA MP		4/2026
2	D-STREV/54823/2025 STREV/4/2026	M/S MANGALAM TIMBER PRODUCTS LTD MP	CHITURANESWAR DAS	15/2026
3	D-STREV/54829/2025 STREV/5/2026	M/S MANGALAM TIMBER PRODUCTS LTD MP	CHITURANESWAR DAS	16/2026
4	D-CRP/31282/2025 CRP/34/2025	TRILOCHAN SAHU MP	AKSHAYA KUMAR SAHOO	16/2026
5	D-CMAPL/11125/2026 CMAPL/ /	ABANTI KUMAR SAHOO @ ABATI KUMAR MP	PRADHIPA KISHORE BHUYAN	60/2026
6	D-CMAPL/10126/2026 CMAPL/ /	PADMANAV BISWAL MP	HEMANTA KUMAR RATSINGH	61/2026
7	D-CMAPL/8494/2026 CMAPL/ /	BINAPANI PATTANAIAK MP	AJAYA KUMAR DASH	62/2026
8	D-CMAPL/616/2023 CMAPL/616/2023	HARBANSH SINGH CHHABRA @ HARBANSH MP	BISWON SANKAR PANIGRAHI	63/2026
9	D-CMAPL/1611/2026 CMAPL/ /	BENUMADHAB MOHAPATRA MP	ADV.	64/2026
10	D-CMAPL/11328/2026 CMAPL/ /	PRASANNA KUMAR PATNAIK @ PRASANNA MP	KUMAR KENTRAKHUNTIA	65/2026
11	D-JCRLA/18081/2024 JCRLA/95/2024	KARTIKA SWAIN MP	M/S BASUDEB PUJARI	74/2026
12	D-CRLMP/1170/2026 CRLMP/74/2026	ANNAPURNA MARTHA MP	VIRAT VINEET AGARWAL	74/2026
13	D-JCRLA/18081/2024 JCRLA/95/2024	KARTIKA SWAIN MP	M/S BASUDEB PUJARI	75/2026
14	D-JCRLA/18081/2024 JCRLA/95/2024	KARTIKA SWAIN MP	M/S BASUDEB PUJARI	76/2026
15	D-JCRLA/23988/2024 JCRLA/138/2024	NARAYAN RAUTA MP	ADV.	77/2026
16	D-JCRLA/23988/2024 JCRLA/138/2024	NARAYAN RAUTA MP	ADV.	78/2026
17	D-JCRLA/99/2023 JCRLA/99/2023	SANTOSH NAIK MP	M/S.SURYAKANTA DASH, H.K.MAHARANA, B.N.MISHRA(Mr. MANAS)	79/2026
18	D-JCRLA/99/2023 JCRLA/99/2023	SANTOSH NAIK MP	M/S.SURYAKANTA DASH, H.K.MAHARANA, B.N.MISHRA(Mr. MANAS)	80/2026
19	D-TRP(C)/11086/2026 TRP(C)/ /	KABITA DHAL MP	ARIJEET MISHRA	82/2026
20	D-RPFAM/2622/2026 RPFAM/33/2026	ROMANI DAS@RAY MP	BRUNDEBAN ROUT	113/2026
21	D-MATA/8173/2026 MATA/ /	SUMAN NAYAK @ SUMAN NAIK @ SUMAN MP	PRANMUKH SWAIN	160/2026
22	D-MATA/8182/2026 MATA/ /	DEEPAK KUMAR PRADHAN MP	AMIYA KUMAR MOHANTY	161/2026
23	D-MATA/11213/2026 MATA/ /	SATYAJIT BEURA MP	LALITENDU MISHRA	162/2026
24	D-CONTC/11081/2026 CONTC/ /	BISHAKHA NAIK MP	ADV.	172/2026
25	D-CONTC/49121/2025 CONTC/5877/2025	LALATENDU KESHARI PRADHAN MP	M/S DEEPAK RANJAN SUNDARAY	173/2026
26	D-CONTC/29393/2025	JACHINDRANATH ROUT	M/S RAJJEET ROY, S.C.TRIPATHY, S.K.SINGH, S.SOURAV	

	CONTC/3460/2025	MP		174/2026
27	D-CONTC/30502/2025	ANIL KUMAR PANDA	M/S MANAS PATI , S. KAR, S.S. PAT	
	CONTC/3582/2025	MP		175/2026
28	D-CONTC/595/2026	NIHARIKA PANDA	SHASHANKA SHEKHAR PATRA	
	CONTC/386/2026	MP		176/2026
29	D-CONTC/29393/2025	JACHINDRANATH ROUT	M/S RAJJEET ROY, S.C.TRIPATHY, S.K.SINGH, S.SOURAV	
	CONTC/3460/2025	MP		177/2026
30	D-CONTC/29394/2025	SURESH CHANDRA TRIPATHY	M/S RAJJEET ROY, S.C.TRIPATHY, S.K.SINGH, S.SOURAV	
	CONTC/3478/2025	MP		178/2026
31	D-CONTC/8689/2024	HARISH CHANDRA TALDI	MADHUMITA PANDA	
	CONTC/1527/2024	MP		179/2026
32	D-CONTC/11331/2026	SATYABADI GOUDA	ADV.	
	CONTC/ /	MP		180/2026
33	D-BLAPL/27032/2025	PURNA CHANDRA NAYAK @ PUNA @ PUN	SMRUTI RANJAN ROUT	
	BLAPL/9650/2025	MP		189/2026
34	D-BLAPL/5387/2026	BUBU @ DEBI PRASAD JENA @ DEVI PRASAD	SUREKHA NATH DAS	
	BLAPL/1837/2026	MP		190/2026
35	D-BLAPL/38583/2025	SK MUSTAKUDDIN	SIMSON JENA	
	BLAPL/13222/2025	MP		191/2026
36	D-BLAPL/7117/2026	DAITARY MALLIK	SAUBHAGYA KETAN NAYAK	
	BLAPL/2349/2026	MP		192/2026
37	D-BLAPL/614/2026	BULU @ SANDEEP KUMAR SINGH @ SANDEEP	BIWARANJAN DALAI	
	BLAPL/860/2026	MP		193/2026
38	D-BLAPL/3378/2026	JITU @ JITENDRA KUMAR SAHU @ JITENDRA	DR. SAHAKISHORE PANDA	
	BLAPL/1145/2026	MP		194/2026
39	D-BLAPL/38519/2025	AMIT MALLIK	PRANAYANEE DASMOHAPATRA	
	BLAPL/13421/2025	MP		195/2026
40	D-BLAPL/1544/2026	SHYAM BIHARI YADAV	BHARAT BHUSAN ROURTRAY	
	BLAPL/605/2026	MP		196/2026
41	D-BLAPL/4869/2026	SUNIL SAHU	CHITTA RANJAN SAHU	
	BLAPL/1752/2026	MP		197/2026
42	D-FAO/11173/2026	EMPLOYEES STATE INSURANCE CORPORATION	MONISHA PRASAD RAY	
	FAO/ /	MP		207/2026
43	D-FAO/11185/2026	PRAGYAN SAHU	SANGRAM JENA	
	FAO/ /	MP		208/2026
44	D-FAO/11188/2026	KASTURIKA MALLICK	SANGRAM JENA	
	FAO/ /	MP		209/2026
45	D-FAO/11192/2026	MAMATA SAHU	SANGRAM JENA	
	FAO/ /	MP		210/2026
46	D-FAO/11289/2026	M/S. NATIONAL INSURANCE CO. LTD., D. N. JODISHA	SANDEEPHABATRA	
	FAO/ /	MP		211/2026
47	D-FAO/11289/2026	M/S. NATIONAL INSURANCE CO. LTD., D. N. JODISHA	SANDEEPHABATRA	
	FAO/ /	MP		212/2026
48	D-FAO/11295/2026	SEBATI BEHERA	SUKANTA KUMAR MISHRA	
	FAO/ /	MP		213/2026
49	D-FAO/11303/2026	RAJASHREE DASH	SUKANTA KUMAR MISHRA	
	FAO/ /	MP		214/2026
50	D-CRLREV/22123/2025	ARJUNA CHARAN PANDA	ADYASIDHI MISHRA	
	CRLREV/434/2025	MP		330/2026
51	D-CRLREV/7813/2026	SWAMI SUDARSHAN DEVDAS@JAIMUNDA	PRADIPTA KISHORE BHUYAN	
	CRLREV/ /	MP		331/2026
52	D-CRLREV/7813/2026	SWAMI SUDARSHAN DEVDAS@JAIMUNDA	PRADIPTA KISHORE BHUYAN	
	CRLREV/ /	MP		332/2026
53	D-CRLREV/7835/2026	PREMANANDA SAHOO	PUSPAMITRA MOHAPATRA	
	CRLREV/ /	MP		333/2026
54	D-CRLREV/7835/2026	PREMANANDA SAHOO	PUSPAMITRA MOHAPATRA	
	CRLREV/ /	MP		334/2026
55	D-CRLREV/7873/2026	SK. AJHAR	PARTHA SARATHI DAS	
	CRLREV/ /	MP		335/2026
56	D-CRLREV/7390/2026	SK KALECTOR @ SK COLLECTOR	ACHYUTANANDA PATTANAIK	
	CRLREV/ /	MP		336/2026
57	D-ABLAPL/23289/2025	NIKANTA BIHARI @ DON		
	ABLAPL/9195/2025	MP		403/2026

58	D-ABLAPL/3966/2026 ABLAPL/2209/2026	AKASH PODHA @ PODH MP	SURYAKANTA DASH	404/2026
59	D-ABLAPL/29423/2024 ABLAPL/10947/2024	RAGHUNATH PANGI @ KUNA PANGI MP		405/2026
60	D-ABLAPL/38499/2025 ABLAPL/14472/2025	MAMATA DAS MP		406/2026
61	D-ABLAPL/24767/2025 ABLAPL/9674/2025	BIKAS CHANDRA MAJHI MP		407/2026
62	D-ABLAPL/24610/2025 ABLAPL/10350/2025	SUNIL KUMAR SAHU MP		408/2026
63	D-ABLAPL/34960/2025 ABLAPL/13275/2025	RAJESH KUMAR SAHU MP	GOLEKHA BIHARI PANDA	409/2026
64	D-ABLAPL/13136/2019 ABLAPL/13136/2019	BIKAS DAS MP		410/2026
65	D-ABLAPL/2498/2026 ABLAPL/1110/2026	GANDHARBA JENA MP		411/2026
66	D-ABLAPL/37168/2024 ABLAPL/14230/2024	KUMUDA KUMAR PRADHAN MP	LAMBODAR PRADHAN	412/2026
67	D-RSA/448/2005 RSA/448/2005	RABINDRA NATH SAHOO MP	M/S.ASHOKA K.MOHAPATRA	429/2026
68	D-RSA/343/2010 RSA/343/2010	NIRANJAN BISWAL MP		430/2026
69	D-RSA/343/2010 RSA/343/2010	NIRANJAN BISWAL MP		431/2026
70	D-RSA/343/2010 RSA/343/2010	NIRANJAN BISWAL MP		432/2026
71	D-RSA/343/2010 RSA/343/2010	NIRANJAN BISWAL MP		433/2026
72	D-RSA/343/2010 RSA/343/2010	NIRANJAN BISWAL MP		434/2026
73	D-RSA/343/2010 RSA/343/2010	NIRANJAN BISWAL MP		435/2026
74	D-RSA/343/2010 RSA/343/2010	NIRANJAN BISWAL MP		436/2026
75	D-RSA/343/2010 RSA/343/2010	NIRANJAN BISWAL MP		437/2026
76	D-RSA/343/2010 RSA/343/2010	NIRANJAN BISWAL MP		438/2026
77	D-RSA/343/2010 RSA/343/2010	NIRANJAN BISWAL MP		439/2026
78	D-RSA/343/2010 RSA/343/2010	NIRANJAN BISWAL MP		440/2026
79	D-RSA/343/2010 RSA/343/2010	NIRANJAN BISWAL MP		441/2026
80	D-RSA/343/2010 RSA/343/2010	NIRANJAN BISWAL MP		442/2026
81	D-RSA/343/2010 RSA/343/2010	NIRANJAN BISWAL MP		443/2026
82	D-RSA/343/2010 RSA/343/2010	NIRANJAN BISWAL MP		444/2026
83	D-RSA/11334/2026 RSA/ /	SHYAMSUNDAR PRADHAN MP	ABHILASH MISHRA	445/2026
84	D-CMP/11077/2026 CMP/472/2026	NATIONAL ALUMINIUM COMPANY LTD., MP	SOMUJIT MOHANTY	519/2026
85	D-CMP/11077/2026 CMP/472/2026	NATIONAL ALUMINIUM COMPANY LTD., MP	SOMUJIT MOHANTY	520/2026
86	D-CMP/11077/2026 CMP/472/2026	NATIONAL ALUMINIUM COMPANY LTD., MP	SOMUJIT MOHANTY	521/2026
87	D-CMP/11077/2026 CMP/472/2026	NATIONAL ALUMINIUM COMPANY LTD., MP	SOMUJIT MOHANTY	522/2026
88	D-CMP/54153/2025 CMP/431/2026	NABAKISHORE PRADHAN MP	UMA CHARAN MISHRA	523/2026
89	D-CMP/139/2020	KABULI DAS	OM SWARUP	

	CMP/139/2020	MP		524/2026
90	D-CMP/11133/2026 CMP/ /	BASANTA KUMARI MALIK MP	ASHOK KUMAR SAHOO	525/2026
91	D-CMP/11137/2026 CMP/ /	CHITTARANJAN SAHU MP	SOUGAT DASH	526/2026
92	D-CMP/53992/2025 CMP/2135/2025	BISHNU PRASAD AGRAWAL MP	SUMITRA MOHANTY	527/2026
93	D-CMP/11167/2026 CMP/ /	JULLY SWAIN MP	MAMATA MISHRA	528/2026
94	D-CMP/11172/2026 CMP/ /	SUBASINI DASH MP	MAHESWAR MOHANTY	529/2026
95	D-CMP/11282/2026 CMP/ /	DILLIP SAMAL@DILIP KUMAR SAMAL MP	SOUMYA MISHRA	530/2026
96	D-CMP/11282/2026 CMP/ /	DILLIP SAMAL@DILIP KUMAR SAMAL MP	SOUMYA MISHRA	531/2026
97	D-CMP/2542/2026 CMP/153/2026	CHITRAMANI @ KALI ROUT MP	PRATYUSHA NAIDU	532/2026
98	D-CMP/11335/2026 CMP/ /	DHADU PRADHAN MP	HIMANSHU BHUSAN DASH	533/2026
99	D-CMP/11335/2026 CMP/ /	DHADU PRADHAN MP	HIMANSHU BHUSAN DASH	534/2026
100	D-MACA/829/2018 MACA/829/2018	KUNTALA PALEI MP	M/S.BIRANCHI NARAYAN RATH	639/2026
101	D-MACA/358/2018 MACA/358/2018	TAPASWINI PANIGRAHI MP	M/S.BIRANCHI NARAYAN RATH	640/2026
102	D-MACA/11102/2026 MACA/ /	BIJAY KUMAR BISWAL MP	PRABASH CHANDRA PATTANAİK	641/2026
103	D-MACA/3/2026 MACA/125/2026	ORIENTAL INSURANCE CO.LTD.,BHUBANESWAR MP	ANURAG KUMBALA PATI	642/2026
104	D-MACA/11157/2026 MACA/ /	M/S. CHOLA MS GEN. INS. CO. LTD., ROURKELA MP	SOHMA NATH ROY	643/2026
105	D-MACA/11218/2026 MACA/ /	PRAMOD JENA MP	DEBASISH PATNAİK	644/2026
106	D-MACA/11218/2026 MACA/ /	PRAMOD JENA MP	DEBASISH PATNAİK	645/2026
107	D-MACA/11228/2026 MACA/ /	D.M., ORIENTAL INSURANCE CO.LTD., ANGERI MP	ANGURAJA PRASAD DUTTA	646/2026
108	D-MACA/11228/2026 MACA/ /	D.M., ORIENTAL INSURANCE CO.LTD., ANGERI MP	ANGURAJA PRASAD DUTTA	647/2026
109	D-MACA/11235/2026 MACA/ /	MANAGER, LEGAL, M/S. RELIANCE GEN. INSURANCE LTD., BBSR MP	ISUDUOMA LTD., BBSR	648/2026
110	D-MACA/11235/2026 MACA/ /	MANAGER, LEGAL, M/S. RELIANCE GEN. INSURANCE LTD., BBSR MP	ISUDUOMA LTD., BBSR	649/2026
111	D-MACA/11258/2026 MACA/ /	D.M., CHOLAMANDALAM GEN. INSU. COM.P.T.D., BBSR MP	ISUDUOMA LTD., BBSR	650/2026
112	D-MACA/11258/2026 MACA/ /	D.M., CHOLAMANDALAM GEN. INSU. COM.P.T.D., BBSR MP	ISUDUOMA LTD., BBSR	651/2026
113	D-MACA/11321/2026 MACA/ /	CHARULATA MALLİK MP	LAXMIDHAR MAHAPATRA	652/2026
114	D-MACA/11321/2026 MACA/ /	CHARULATA MALLİK MP	LAXMIDHAR MAHAPATRA	653/2026
115	D-CRLMC/7840/2026 CRLMC/ /	PRAMOD KUMAR MOHANTY MP	SK. ZAFARULLA	735/2026
116	D-CRLMC/7841/2026 CRLMC/ /	PRASANTA KUMAR MOHANTY MP	JAGANNATH KAMILA	736/2026
117	D-CRLMC/7842/2026 CRLMC/ /	ABHISHEK BISWAL @ ABHISEK @ RAJESH MP	RAKESH KUMAR SARANGI	737/2026
118	D-CRLMC/7856/2026 CRLMC/ /	UTKAL DEEPIKA ROUT MP	NIRMAL CHANDRA MOHANTY	738/2026
119	D-CRLMC/7858/2026 CRLMC/ /	JAGABANDHU KARNA MP	JUGALA KISHORE PANDA	739/2026
120	D-CRLMC/7857/2026 CRLMC/ /	ABHIMANYU JENA MP	SUKANTA KUMAR DALAI	740/2026

121	D-CRLMC/3587/2026 CRLMC/458/2026	DR. SIMANCHALLA RANJIT MP		741/2026
122	D-CRLMC/7893/2026 CRLMC/ /	MADHAB CHANDRA SAHU @ MADHA MP	SAROJ KUMAR PADHY	742/2026
123	D-CRLMC/7931/2026 CRLMC/ /	PABANA SWAIN MP	SUJATA JENA (SR. ADV.)	743/2026
124	D-CRLA/7700/2026 CRLA/ /	MASI BILUNG MP	DINESH KUMAR MOHANTY	760/2026
125	D-CRLA/7700/2026 CRLA/ /	MASI BILUNG MP	DINESH KUMAR MOHANTY	761/2026
126	D-CRLA/347/2020 CRLA/347/2020	RADHUA @ RADHAKANTA PRADHAN MP	DEVASHIS PANDA	762/2026
127	D-CRLA/32478/2024 CRLA/1164/2024	BIJAYA KUMAR NAIK MP	SAROJ KUMAR PADHY	763/2026
128	D-CRLA/1362/2023 CRLA/1362/2023	LAMBODAR SWAIN@TAU MP	DEEPALI MAHAPATRA	764/2026
129	D-CRLA/7892/2026 CRLA/ /	SUMANTA MAHANANDA MP	JNYANANANDA PANDA	765/2026
130	D-CRLA/7892/2026 CRLA/ /	SUMANTA MAHANANDA MP	JNYANANANDA PANDA	766/2026
131	D-CRLA/7912/2026 CRLA/ /	AKASH NAYAK MP	PRATIK NAYAK	767/2026
132	D-CRLA/7912/2026 CRLA/ /	AKASH NAYAK MP	PRATIK NAYAK	768/2026
133	D-CRLA/19665/2025 CRLA/760/2025	PRASANTA KU. GOUDA@ PRASANTA KUMAR GOUDA MP	PRASANTA KU. GOUDA@ PRASANTA KUMAR GOUDA	769/2026
134	D-CRLA/27545/2024 CRLA/923/2024	KULAMANI SWAIN MP	BIJAY KUMAR MOHANTY	770/2026
135	D-CRLA/7919/2026 CRLA/ /	CHNDAN KUMAR RANA MP	BHABANI SHANKAR DASPARIDA	771/2026
136	D-CRLA/7919/2026 CRLA/ /	CHNDAN KUMAR RANA MP	BHABANI SHANKAR DASPARIDA	772/2026
137	D-CRLA/7929/2026 CRLA/ /	GOVINDA BEHERA MP	SHIBANI SHANKAR PRADHAN	773/2026
138	D-CRLA/7929/2026 CRLA/ /	GOVINDA BEHERA MP	SHIBANI SHANKAR PRADHAN	774/2026
139	D-CRLA/7936/2026 CRLA/ /	ARJUN PODH MP	ABHAYA KUMAR SHARMA	775/2026
140	D-CRLA/7936/2026 CRLA/ /	ARJUN PODH MP	ABHAYA KUMAR SHARMA	776/2026
141	D-WA/11007/2026 WA/ /	STATE OF ODISHA MP	SUMAN PATTANAYAK,A.G.A	1106/2026
142	D-WA/11007/2026 WA/ /	STATE OF ODISHA MP	SUMAN PATTANAYAK,A.G.A	1107/2026
143	D-WA/11021/2026 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	1108/2026
144	D-WA/11021/2026 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	1109/2026
145	D-WA/11032/2026 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	1110/2026
146	D-WA/11032/2026 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	1111/2026
147	D-WA/11034/2026 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	1112/2026
148	D-WA/11034/2026 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	1113/2026
149	D-WA/11108/2026 WA/ /	STATE OF ODISHA MP	PRABIR KUMAR RAY,A.G.A	1114/2026
150	D-WA/11108/2026 WA/ /	STATE OF ODISHA MP	PRABIR KUMAR RAY,A.G.A	1115/2026
151	D-WA/11111/2026 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	1116/2026
152	D-WA/11111/2026	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	

	WA/ /	MP		1117/2026
153	D-WA/11195/2026	SUSIL KUMAR BARAL	SANGRAM JENA	
	WA/ /	MP		1118/2026
154	D-WA/11112/2026	STATE OF ODISHA	PRABIR KUMAR RAY,A.G.A	
	WA/ /	MP		1119/2026
155	D-WA/11112/2026	STATE OF ODISHA	PRABIR KUMAR RAY,A.G.A	
	WA/ /	MP		1120/2026
156	D-WA/11114/2026	STATE OF ODISHA	PRABIR KUMAR RAY,A.G.A	
	WA/ /	MP		1121/2026
157	D-WA/11114/2026	STATE OF ODISHA	PRABIR KUMAR RAY,A.G.A	
	WA/ /	MP		1122/2026
158	D-WA/11115/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		1123/2026
159	D-WA/11115/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		1124/2026
160	D-WA/11333/2026	PRASANNA KUMAR BEHERA	DEBABRATA DAS	
	WA/ /	MP		1125/2026
161	D-WA/11336/2026	GANESWAR BEHERA	PRAFULLA KUMAR MOHAPATRA	
	WA/ /	MP		1126/2026
162	D-WA/11337/2026	URMILA BEHERA	KABIR KUMAR JENA	
	WA/ /	MP		1127/2026
163	D-WA/11337/2026	URMILA BEHERA	KABIR KUMAR JENA	
	WA/ /	MP		1128/2026
164	D-WP(C)/4760/2026	ZUBIN BAL @ JUBIN BAL		
	WP(C)/4165/2026	MP		4991/2026
165	D-WP(C)/11079/2026	PRADYUMNA KUMAR DAS	PRAVAT KUMAR MUDULI	
	WP(C)/8131/2026	MP		4992/2026
166	D-WP(C)/50416/2024	SHARMISHTA ROUT	SWARUP RANJAN SINGHSAMANT	
	WP(C)/30570/2024	MP		4993/2026
167	D-WP(C)/11088/2026	GAJENDRA KUMAR KHILAR	UMESH CHANDRA MOHANTY	
	WP(C)/8110/2026	MP		4994/2026
168	D-WP(C)/11087/2026	RAJALAXMI SAHOO	NIHAL RATH	
	WP(C)/ /	MP		4995/2026
169	D-WP(C)/11089/2026	SURENDRA KUMAR RATH	JAGANNATH BHUYAN	
	WP(C)/ /	MP		4996/2026
170	D-WP(C)/11090/2026	PRADHAN MANTRI SHRI MANINAGESWAR	RUDRANATH SINGH MOHANTY	BARDHANPUR, BALASORE
	WP(C)/ /	MP		4997/2026
171	D-WP(C)/11091/2026	JAGYANSINI SWAIN	NIHAL RATH	
	WP(C)/ /	MP		4998/2026
172	D-WP(C)/11092/2026	LALMOHAN PARIDA	SOUMYA JYOTI BISWAL	
	WP(C)/ /	MP		4999/2026
173	D-WP(C)/11093/2026	DUSMANTA KUMAR BARIK	ATUL TRIPATHY	
	WP(C)/8067/2026	MP		5000/2026
174	D-WP(C)/11094/2026	RANJITA KUMARI PATRO	NIHAL RATH	
	WP(C)/ /	MP		5001/2026
175	D-WP(C)/11095/2026	DHIRAJ KUMAR DAS	RATIKANTA MOHAPATRA	
	WP(C)/ /	MP		5002/2026
176	D-WP(C)/11096/2026	PANDABA SAHOO	SANJAY KUMAR SAMANTARAY	
	WP(C)/ /	MP		5003/2026
177	D-WP(C)/7207/2026	SHAKUNTALA JENA	SUDHANSU SEKHAR JENA	
	WP(C)/7216/2026	MP		5004/2026
178	D-WP(C)/1991/2018	SAMBAL JOINT FARMING CO-OPERATIVE SOCIETY		
	WP(C)/1991/2018	MP		5005/2026
179	D-WP(C)/9659/2026	CHINMAYA BAGARTY	RUDRA NARAYAN PARIJA	
	WP(C)/7203/2026	MP		5006/2026
180	D-WP(C)/11107/2026	MUNSI ABDUL SARFARAJ @ MUNCIL ABISATYAR MOHAPATRA (2)		
	WP(C)/ /	MP		5007/2026
181	D-WP(C)/11110/2026	SIRSHA RANJAN NAYAK	HRUDANANDA MOHAPATRA	
	WP(C)/ /	MP		5008/2026
182	D-WP(C)/48925/2024	KHIROD DAS		
	WP(C)/29661/2024	MP		5009/2026
183	D-WP(C)/11113/2026	ABDUL TAUFIQUE KHAN	AMIT PRASAD BOSE	
	WP(C)/ /	MP		5010/2026

184	D-WP(C)/2037/2023 WP(C)/2037/2023	GANESH PRADHAN MP	NIRANJAN PANDA	5011/2026
185	D-WP(C)/11117/2026 WP(C)/ /	DHIRENDRA SENAPATI MP	LAXMINARAYAN PATEL	5012/2026
186	D-WP(C)/11122/2026 WP(C)/ /	JAGABANDHU DAS MP	ALOK KUMAR PANDA	5013/2026
187	D-WP(C)/11130/2026 WP(C)/ /	SHASANKA SEKHAR PODH MP	BANSHIDHAR SATAPATHY	5014/2026
188	D-WP(C)/40879/2025 WP(C)/28290/2025	SUDHANSU MOHAN SINGH MP	MOHIT KUMAR PATI	5015/2026
189	D-WP(C)/11131/2026 WP(C)/ /	MINA KUMARI PATRA MP	NIHAL RATH	5016/2026
190	D-WP(C)/11132/2026 WP(C)/ /	BIJAY CHANDRA XALXO MP	BIKRAM KESHARI SAHU	5017/2026
191	D-WP(C)/11134/2026 WP(C)/ /	SAROJ KUMAR ACHARYA MP	AKSHAYA KUMAR JENA	5018/2026
192	D-WP(C)/11135/2026 WP(C)/ /	AKRURA DAS MP	KABIRAJ PRADHAN	5019/2026
193	D-WP(C)/11136/2026 WP(C)/ /	SANATAN PALEI MP	KABIRAJ PRADHAN	5020/2026
194	D-WP(C)/6726/2026 WP(C)/5700/2026	PINTU RAJ MP	BIJAY KUMAR MOHANTY	5021/2026
195	D-WP(C)/11138/2026 WP(C)/ /	MANORANJAN SAHU MP	MANOJ KUMAR PANDA	5022/2026
196	D-WP(C)/11140/2026 WP(C)/ /	JITU MUDULI MP	BIVUDATTA CHALAN	5023/2026
197	D-WP(C)/11139/2026 WP(C)/ /	REETANJALI SAHOO MP	BIVUDATTA CHALAN	5024/2026
198	D-WP(C)/9512/2026 WP(C)/7301/2026	ANUPAMA SAHU MP	AJAYA KUMAR SETHY	5025/2026
199	D-WP(C)/7972/2013 WP(C)/7972/2013	DEBENDRA CH.MOHAPATR MP	MRS.MADHUSMITA PANDA, MADHUMITA PANDA	5026/2026
200	D-WP(C)/11143/2026 WP(C)/8136/2026	ANANTA KUMAR JENA MP	PARSURAM PANDA	5027/2026
201	D-WP(C)/11144/2026 WP(C)/ /	PRANKRISHNA DAS MP	RAJESH KUMAR TRIPATHY	5028/2026
202	D-WP(C)/11145/2026 WP(C)/ /	CHANDRA BHUSAN SAHU MP	BHARAT CHANDRA PATRA	5029/2026
203	D-WP(C)/11146/2026 WP(C)/ /	PADMINI SUNANI MP	PRASANTA KUMAR SATAPATHY	5030/2026
204	D-WP(C)/1233/2025 WP(C)/1678/2025	SODI BHIMA RAO MP	PAMI RATH	5031/2026
205	D-WP(C)/11152/2026 WP(C)/ /	SHRADHANJALI JENA MP	BIKRAM SENAPATI	5032/2026
206	D-WP(C)/11142/2026 WP(C)/ /	M/S KAMRAN AGRI TRADERS MP	SUKANTA KUMAR DALAI	5033/2026
207	D-WP(C)/1233/2025 WP(C)/1678/2025	SODI BHIMA RAO MP		5034/2026
208	D-WP(C)/11153/2026 WP(C)/ /	SUBHASHREE PACKERS PVT.LTD.,CUTTACK MP	AKL GUNI RAJGURU MOHAPATRA	5035/2026
209	D-WP(C)/10839/2024 WP(C)/5957/2024	STATE BANK OF INDIA, BBSR MP		5036/2026
210	D-WP(C)/11159/2026 WP(C)/ /	PRAFULLENDU KUMAR SINGH MP	BHABANI SHANKAR RAYAGURU	5037/2026
211	D-WP(C)/11160/2026 WP(C)/ /	AMIR AHEMAD MP	BHABANI SHANKAR RAYAGURU	5038/2026
212	D-WP(C)/11165/2026 WP(C)/ /	SANYASI PRADHAN MP	BIGYAN KUMAR SHARMA	5039/2026
213	D-WP(C)/11778/2018 WP(C)/11778/2018	IPSITA MOHALIK MP	M/S SMITA RANJAN PATNAIK, P.K.MOHANTY, S.MOHANTY, P.JENA	5040/2026
214	D-WP(C)/11163/2026 WP(C)/ /	NIGAMANANDA SWAIN MP	BHABANI SHANKAR RAYAGURU	5041/2026
215	D-WP(C)/11158/2026	M/S SIGN GRAPHICS DESIGN AND ENGINEERING	SUKANTA KUMAR DALAI	

	WP(C)/ /	MP		5042/2026
216	D-WP(C)/51993/2025	HAYAGRIB GURU		
	WP(C)/36613/2025	MP		5043/2026
217	D-WP(C)/10845/2026	CHANDRASEKHAR SWAIN	MANOJA KUMAR KHUNTIA	
	WP(C)/ /	MP		5044/2026
218	D-WP(C)/11170/2026	SACNIA METAALICKS PVT.LTD.,ROURKEE	DEBESH PANDA	
	WP(C)/ /	MP		5045/2026
219	D-WP(C)/34160/2024	RABI NARAYAN PATRO		
	WP(C)/20008/2024	MP		5046/2026
220	D-WP(C)/11178/2026	BALISANKARA GRAM PANCHAYAT, SUNDERGARH	SRIRAM RATH	
	WP(C)/ /	MP		5047/2026
221	D-WP(C)/34164/2024	SWATI SUCHARITA		
	WP(C)/20016/2024	MP		5048/2026
222	D-WP(C)/11179/2026	KALANDI CHARAN PANDA	UPENDRA KUMAR SAMAL	
	WP(C)/8158/2026	MP		5049/2026
223	D-WP(C)/11181/2026	MAMATA PANDE	ANANTA NARAYAN PATTANAYAK	
	WP(C)/ /	MP		5050/2026
224	D-WP(C)/10507/2026	DIBYASINGH JENA	DEEPALI MAHAPATRA	
	WP(C)/8036/2026	MP		5051/2026
225	D-WP(C)/11183/2026	DIPAK KUMAR PANDA	BIBHUTI RANJAN SWAIN	
	WP(C)/ /	MP		5052/2026
226	D-WP(C)/11184/2026	DTL LALBABA RAIL ENGG LLP., MAHARASHTRA	SHIBSEK AGARWAL	
	WP(C)/8154/2026	MP		5053/2026
227	D-WP(C)/11186/2026	JANMEJAYA BHOI	BIVUDATTA CHALAN	
	WP(C)/ /	MP		5054/2026
228	D-WP(C)/11187/2026	SAMEER KUMAR KAR	JAGANNATH BHUYAN	
	WP(C)/ /	MP		5055/2026
229	D-WP(C)/11190/2026	SANJEEB KUMAR SAHU	SOUGAT DASH	
	WP(C)/ /	MP		5056/2026
230	D-WP(C)/11191/2026	SUKANTA KUMAR KAR	AJAYA KUMAR TRIPATHY	
	WP(C)/ /	MP		5057/2026
231	D-WP(C)/36391/2025	ODISHA COOPERATIVE HOUSING CORPORATION	RATNANAND MOHANTY	
	WP(C)/27454/2025	MP		5058/2026
232	D-WP(C)/11194/2026	BINAYAK SATPATHY	BHASKAR CHANDRA PANDA	
	WP(C)/ /	MP		5059/2026
233	D-WP(C)/11196/2026	JYOTIRANJAN NANDA	AJAYA KUMAR TRIPATHY	
	WP(C)/ /	MP		5060/2026
234	D-WP(C)/11200/2026	BIJAY LAXMI ROUT	AJAYA KUMAR TRIPATHY	
	WP(C)/ /	MP		5061/2026
235	D-WP(C)/11201/2026	THE PRINCIPAL, CHRIST COLLEGE, CUTTACK	REKIBIN DAS	
	WP(C)/ /	MP		5062/2026
236	D-WP(C)/11203/2026	NAMITA NAIK	BIVUDATTA CHALAN	
	WP(C)/ /	MP		5063/2026
237	D-WP(C)/11204/2026	PRADIP KUMAR MOHANTY	BADRINARAYAN PANDA	
	WP(C)/ /	MP		5064/2026
238	D-WP(C)/11208/2026	AMIT PARIDA	SUKANTA KUMAR NAYAK (2)	
	WP(C)/ /	MP		5065/2026
239	D-WP(C)/11206/2026	JAGANNATH SWAIN MOHAPATRA	GOURI MOHAN RATH	
	WP(C)/ /	MP		5066/2026
240	D-WP(C)/4056/2026	BASTI AREA DEVELOPMENT COUNCIL(BASTI)	OSHA KORE	
	WP(C)/3686/2026	MP		5067/2026
241	D-WP(C)/11223/2026	SUDHANWA DASH	SOURAV SUMAN BHUYAN	
	WP(C)/ /	MP		5068/2026
242	D-WP(C)/11233/2026	SUBRATA MISHRA	AKSHAYA KUMAR JENA	
	WP(C)/ /	MP		5069/2026
243	D-WP(C)/11239/2026	PARAMANANDA MISHRA	AKSHAYA KUMAR JENA	
	WP(C)/ /	MP		5070/2026
244	D-WP(C)/11260/2026	BISWARUP DIXIT	SUBHASREE MOHANTY	
	WP(C)/ /	MP		5071/2026
245	D-WP(C)/11227/2026	ANANTA SAGAR SETHI	PRABODHA CHANDRA NAYAK	
	WP(C)/ /	MP		5072/2026
246	D-WP(C)/11264/2026	ARUN KUMAR MOHANTY	NIRANJAN LENKA	
	WP(C)/ /	MP		5073/2026

247	D-WP(C)/11267/2026 WP(C)/ /	AJAY KUMAR MOHANTY MP	NIRANJAN LENKA	5074/2026
248	D-WP(C)/11271/2026 WP(C)/ /	HIMANSU SHEKHAR DAS MP	NARESH CHANDRA JENA	5075/2026
249	D-WP(C)/11280/2026 WP(C)/ /	M/S AWL AGRI BUSINESS, JAGATSINGHPUR MP	CHITTA RANAJAN DAS	5076/2026
250	D-WP(C)/11255/2026 WP(C)/ /	BIBHU BHUSAN PANDA MP	PRABODHA CHANDRA NAYAK	5077/2026
251	D-WP(C)/11287/2026 WP(C)/ /	LALITENDU BIDYADHAR MOHAPATRA MP	AMITABH MISHRA	5078/2026
252	D-WP(C)/11291/2026 WP(C)/ /	M/S. SHRUTI INDIA ENTERPRISES, JHARSPUR MP	PRADANTA KUMAR NANDA	5079/2026
253	D-WP(C)/1872/2026 WP(C)/1696/2026	SANDHYARANI PARIDA MP	NRUSINGH CHARAN ROUT	5080/2026
254	D-WP(C)/11297/2026 WP(C)/ /	SANJAY BALIARSINGH MP	BIBHUTI BHUSAN PATTNAYAK	5081/2026
255	D-WP(C)/11302/2026 WP(C)/ /	M/S. DEESHA ENTERPRISE, KEONJHAR MP	DILLIP KUMAR SAHOO	5082/2026
256	D-WP(C)/36175/2022 WP(C)/36175/2022	BIJAYA KUMAR PATRA MP	LAXMIKANTA MOHANTY	5083/2026
257	D-WP(C)/36175/2022 WP(C)/36175/2022	BIJAYA KUMAR PATRA MP	LAXMIKANTA MOHANTY	5084/2026
258	D-WP(C)/11306/2026 WP(C)/ /	VIVEK SINGH MP	SWAPNA KUMAR OJHA	5085/2026
259	D-WP(C)/11292/2026 WP(C)/ /	M/S UMAKANTA DAS MP	KAJAL SAHOO	5086/2026
260	D-WP(C)/13327/2025 WP(C)/9743/2025	PURAVI PRIYADARSHINI MALLICK MP	DWARIKA PRASAD MOHANTY	5087/2026
261	D-WP(C)/11311/2026 WP(C)/ /	SEBA RANJAN MALIK MP	SAMIR KUMAR MISHRA	5088/2026
262	D-WP(C)/11322/2026 WP(C)/ /	KADAMBINI PARIJA MP	SUDARSAN BEHERA	5089/2026
263	D-WP(C)/11300/2026 WP(C)/ /	SIDHARTHA SANKAR BAG MP	SOUGAT DASH	5090/2026
264	D-WP(C)/11327/2026 WP(C)/ /	TAPASWINI BEHERA MP	JAGANNATH BHUYAN	5091/2026
265	D-WP(C)/11301/2026 WP(C)/ /	BHASKAR PRASAD MOHANTY MP	ARUNA KUMAR NAYAK	5092/2026